

COURT NO. 30
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO

**To be heard on Tuesday the 25th day of August 2026(AT 10:30 AM - HYBRID MODE) NOTE-For Registration-
<https://tshc.vconsol.com/register> For attending Court Proceedings <https://tshc.vconsol.com/login>
(EXTENSION OF INTERIM ORDERS WILL BE TAKEN UP ON EVERY TUESDAY AND FRIDAY, COMPROMISE
MATTERS WILL BE TAKEN UP ON EVERY WEDNESDAY, CRLRCs, CRLAs WILL BE TAKEN UP ON EVERY
THURSDAY AND CIVIL, CONTEMPT AND MISCELLANEOUS CASES WILL BE TAKEN UP ON EVERY FRIDAY
AT 02:15 P.M.)**

(MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ORDERS OF COURT</u>					
1	CRLP/15832/2026/(Filing No.)	Rahul Kumar Chaupal Vs The State of Telangana	HARI SATYA SANDEEP	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
2	CRLP/16089/2026/(Filing No.)	M/s. Eveready Industries India Ltd. Vs The State of Telangana	HARSHAVARDHAN ABBURI	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
3	CRLP/16091/2026/(Filing No.)	Suddajit Sinha, Vs The State of Telangana	HARSHAVARDHAN ABBURI	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
<u>FOR ADMISSION</u>					
4	CRLP/13750/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Gopal Vinay Kumar Vs The State of Telangana	K L B KUMAR	PUBLIC PROSECUTOR	HYDERABAD
5	CRLP/13761/2026 IA 1/2026(Direction Petition)	Ahmed Qureshi Ali Vs The State of Telangana,	G BANDAIAH	PUBLIC PROSECUTOR	SANGAREDD Y
6	CRLP/13768/2026 IA 1/2026(Direction Petition)	Mohd Chand Qureshi Vs The State of Telangana	G BANDAIAH	PUBLIC PROSECUTOR	SANGAREDD Y
7	CRLP/13792/2026 IA 1/2026(Stay Petition) IA 2/2026(Leave Petition)	Mr. Rajkumar Koneru, Vs State of Telangana,	MOHAMMAD ADNAN	PUBLIC PROSECUTOR	HYDERABAD
8	CRLP/13804/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	B. Gouri Shankar Vs The State of Telangana	VEROSE SANJANA	PUBLIC PROSECUTOR	VIKARABAD
9	CRLP/13818/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Akber Khan Vs The State of Telangana	MOHD AKRAM UDDIN KHAN	PUBLIC PROSECUTOR	HYDERABAD
10	CRLP/13819/2026 IA 1/2026(Stay Petition)	Chikkala Raja Rammohan Rayalu Vs The State of Telangana	SRINIVASA RAO HARKARA	PUBLIC PROSECUTOR	RANGA REDDY
11	CRLP/13836/2026 IA 1/2026(Stay Petition)	Mohammed Basheer Vs The State of Telangana	D MADHAVA RAO	PUBLIC PROSECUTOR	SANGAREDD Y
12	CRLP/13847/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sri Bopanna Rishik @ Naga Rishik Vs State of Telangana	SRIBALA K	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI

13	CRLP/13848/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mohammed Hyder Ali Vs The State of Telangana	ALLURI DIVAKAR REDDY	PUBLIC PROSECUTOR	NIZAMABAD
14	CRLP/13849/2026 IA 1/2026(Stay Petition)	Golla Sharath Chandra Vs The State of Telangana	C HARI PREETH	PUBLIC PROSECUTOR	RANGA REDDY
15	CRLP/13850/2026 IA 1/2026(Stay Petition)	Polepaka Anita @ J. Anita Vs The State of Telangana,	M RAM MOHAN REDDY	PUBLIC PROSECUTOR	WARANGAL
16	CRLP/13851/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Bedarakota Naresh Vs The State of Telangana	THOTA VENKATESHAM	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
17	CRLP/13852/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Ekkaladevi Mahesh Vs The State of Telangana	BETHI VENKATESWARLU L RAM SINGH	PUBLIC PROSECUTOR	RAJANNA SIRCILLA
18	CRLP/13854/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Koluguri Mohan Vs The State of Telangana,	N SREENIVASA YADAV	PUBLIC PROSECUTOR	JAGTIAL
19	CRLP/13855/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Bedarakota Srikanth Vs K.Mounika	THOTA VENKATESHAM	PUBLIC PROSECUTOR (R4)	MEDCHAL- MALKAJGIRI
20	CRLP/13856/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sunke Kistaiah Vs The State of Telangana	P NARASIMHA	PUBLIC PROSECUTOR	JAGTIAL
21	CRLP/13857/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Raparathi Raghu Vs The State of Telanana	K R K GARGEYA	PUBLIC PROSECUTOR	MANCHERIAL
22	CRLP/13858/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Boyapati Rayapu Reddy, Vs The State of Telangana,	MANNE NANDA KISHORE RAO	PUBLIC PROSECUTOR	RANGA REDDY
23	CRLP/13859/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Dispence with Appearance Petition) IA 3/2026(Stay Petition)	Shaik Abrar Ahmed Vs The State of Telangana,	SYED AHMED	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
24	CRLP/13860/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Vuyyala Sravan Kumar Goud Vs The State of Telangana	SEETHA J	PUBLIC PROSECUTOR	JANGAON
25	CRLP/13861/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay	Arikala @ Pull Lavanya @ Nandu Vs The State of Telangana	M/S HARSHEET REDDY LAW FIRM	PUBLIC PROSECUTOR	HYDERABAD

Petition)

26	CRLP/13862/2026 IA 1/2026(Stay Petition)	Smt. Jaya Bai @ K. Jiji Bai Vs The State of Telangana	G RAMA MANOJA	PUBLIC PROSECUTOR	HYDERABAD
27	CRLP/13863/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mohammed Ameer Uddin Vs The State of Telangana	MOHD ASHFAQ	PUBLIC PROSECUTOR	HYDERABAD
28	CRLP/13864/2026 IA 1/2026(Stay Petition)	MMohammed Saleem Vs The State of Telangana	T BASAVIAH	PUBLIC PROSECUTOR	SIDDIPET
29	CRLP/13865/2026 IA 1/2026(Stay Petition)	Mohammed Saleem Vs The State of Telangana	T BASAVIAH	PUBLIC PROSECUTOR	RAJANNA SIRCILLA
30	CRLP/13866/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mangali Gandhi Vs The State of Telangana	M NARAYANA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
31	CRLP/13867/2026 IA 1/2026(Condone Delay in Rep) IA 2/2026(Dispense with Petition) IA 3/2026(Stay Petition)	K. Amarshwar Vs State of Telangana	JILLELLA RAJESWARA RAO	PUBLIC PROSECUTOR	MAHABUBNA GAR
32	CRLP/13869/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Varikuppala Anvesh Vs The State of Telangana	KONGARA RAJKUMAR	PUBLIC PROSECUTOR	NALGONDA
33	CRLP/13870/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	K Nagesh @ Khistamgari Nagesh Vs The State of Telangana	MOHAMMED IMRAN	PUBLIC PROSECUTOR	HYDERABAD
34	CRLP/13871/2026 IA 1/2026(Stay Petition)	Smt Shashikala Vs The State of Telangana	RAMA KRISHNA A	PUBLIC PROSECUTOR	HYDERABAD
35	CRLP/13872/2026 IA 1/2026(Stay Petition)	Alluri Sai Babu Vs The State of Telangana,	BHUMA JAYENDRA BHUPATHI	PUBLIC PROSECUTOR	RANGA REDDY
36	CRLP/13873/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Bhukya Srinivas, Vs The State of Telangana,	G BASAPPA	PUBLIC PROSECUTOR	RANGA REDDY
37	CRLP/13874/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Rathlavath Gopal Vs The State of Telangana	G BASAPPA	PUBLIC PROSECUTOR	RANGA REDDY
38	CRLP/13875/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Guguloth Narsimha Vs The State of Telangana	G BASAPPA	PUBLIC PROSECUTOR	RANGA REDDY
39	CRLP/13876/2026 IA 1/2026(Dispense with Petition)	Shaik Sohel, Vs The State of Telangana,	ALLURI DIVAKAR REDDY	PUBLIC PROSECUTOR	KAMAREDDY

IA 2/2026(Stay
Petition)

40	CRLP/13877/2026 IA 1/2026(Dispense with Petition)	Yellaboyina Durgamma, Vs The State of Telangana,	RAJASHEKAR THALLAPALLY	PUBLIC PROSECUTOR	MEDAK
41	CRLP/13878/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Rathlavath Gopal, Vs The State of Telangana,	G BASAPPA	PUBLIC PROSECUTOR	RANGA REDDY
42	CRLP/13879/2026 IA 1/2026(Stay Petition)	PANDIRI SANDYA RANI Vs The State of Telangana	NAMA RAJESHWAR	PUBLIC PROSECUTOR	JAGTIAL
43	CRLP/13882/2026 IA 1/2026(Dispense with Petition)	Sri Chinthalapati Preetham Varma Vs State of Telangana	G SURENDER	PUBLIC PROSECUTOR	VIKARABAD
44	CRLP/13884/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Syed Sirajuddin, Vs The State of Telangana,	ALLURI DIVAKAR REDDY	PUBLIC PROSECUTOR	NIZAMABAD
45	CRLP/13885/2026 IA 1/2026(Stay Petition)	Sri.Kolluru Srunjay Vs Anugaju Vinodh	G SINDHU	PUBLIC PROSECUTOR (R2)	KHAMMAM
46	CRLP/13886/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mubeen Chouse Vs The State of Telangana	ALLURI DIVAKAR REDDY	PUBLIC PROSECUTOR	NIZAMABAD
47	CRLP/13887/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kommuri Thamrapathi @ Bobby Vs THE STATE OF TELANGANA	KARUNAKAR REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
48	CRLP/13888/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Syed Kaleem Vs The State of Telangana	ALLURI DIVAKAR REDDY	PUBLIC PROSECUTOR	NIZAMABAD
49	CRLP/13889/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Gopala Krishnan Vs State of Telangana	K DURGA PRASAD	PUBLIC PROSECUTOR	MAHABUBNA GAR
50	CRLP/13896/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Prashant Salecha Jain Vs The State of Telangana	E VENKATA SIDDHARTHA	PUBLIC PROSECUTOR	HYDERABAD
51	CRLP/13899/2026 IA 1/2026(Stay Petition)	Lakshmi Prasad Sadu Vs The State of Telangana	RANGA PRASAD	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
52	CRLP/13901/2026 IA 1/2026(Stay Petition)	Ayush Agarwal Vs State of Telangana	V GOPALAKRISHNA GOKHALEY	PUBLIC PROSECUTOR	HYDERABAD
53	CRLP/13905/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Dharavath Nikhil Vs State of Telangana	C VIVEKANAND	PUBLIC PROSECUTOR	MEDAK
54	CRLP/13908/2026 IA 1/2026(Dispense	Lavudiya Nithin Vs	C VIVEKANAND	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI

	with Petition) IA 2/2026(Stay Petition)	State of Telangana			
55	CRLP/13909/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Akram @Abdul Sattar Vs State of Telangana	C VIVEKANAND	PUBLIC PROSECUTOR	RANGA REDDY
56	CRLP/13910/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Banoth Padma, alias Adoth Padma Vs State of Telangana	C VIVEKANAND	PUBLIC PROSECUTOR	RANGA REDDY
57	CRLP/13911/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Chiluka Narayana Vs The State of Telangana	T SURYA SATISH		RAJANNA SIRCILLA
58	CRLP/13912/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	N. Ramesh Vs The State of Telangana	S GOUTHAM	PUBLIC PROSECUTOR	NAGARKURN OOL
59	CRLP/13913/2026 IA 1/2026(Stay Petition)	Mandar Popatrao Lande Vs The State of Telangana	KIRAN PALAKURTHI	PUBLIC PROSECUTOR	RANGA REDDY
60	CRLP/13914/2026 IA 1/2026(Stay Petition)	Pagadimarri Babu Rao Vs The State of Telangana	VSRMV PRASAD SANAKA	PUBLIC PROSECUTOR	NALGONDA
61	CRLP/13915/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Dogiparthi Mabu Subhani Vs The State of Telangana	R RANGANATHAN	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
62	CRLP/13916/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Velagandla @ Velagandula Puma Chander Vs The State of Telangana	KANDHIKATLA SAI KRISHNA	PUBLIC PROSECUTOR	WARANGAL
63	CRLP/13917/2026 IA 1/2026(Stay Petition)	JanavathBalu Vs The State of Telangana	JAYAPAL REDDY M	PUBLIC PROSECUTOR	RANGA REDDY
64	CRLP/13918/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Tejawath Surya @Tejavatu Surya Vs State of Telangana	C VIVEKANAND	PUBLIC PROSECUTOR	RANGA REDDY
65	CRLP/13919/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Shiv Milan Vs State of Telangana	C VIVEKANAND	PUBLIC PROSECUTOR	RANGA REDDY
66	CRLP/13920/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kadamanchi Mallesh Vs State of Telangana	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	NIZAMABAD
67	CRLP/13921/2026 IA 1/2026(Direction Petition)	Manishetty Yadaiah Vs The State of Telangana	D SURESH KUMAR	PUBLIC PROSECUTOR	NAGARKURN OOL
68	CRLP/13922/2026 IA 1/2026(Stay Petition)	Tumula Ashish Kumar, Vs The State of Telangana	V GOPALAKRISHNA GOKHALEY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI

69	CRLP/13923/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Muthayala Vinod alias Muthyala Vinod Kumar, Vs The State of Telangana	RAMYA KRISHNA MURIKI	PUBLIC PROSECUTOR	WARANGAL
70	CRLP/13924/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Gude Priyanka Vs State of Telangana	DEVARA SAMHITHA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
71	CRLP/13934/2026 IA 1/2026(Stay Petition)	Bobbala Ashok Reddy Vs The State of Telangana	VIJAY B PAROPAKARI	PUBLIC PROSECUTOR	RANGA REDDY
72	CRLP/13939/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Maruthi @ Kondapelly Maaruthi Vs The State of Telangana	GAJE RAGHU	PUBLIC PROSECUTOR	JAGTIAL
73	CRLP/13945/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Yerravalli Madhavi Vs The State of Telangana	A TULSI RAJ GOKUL	PUBLIC PROSECUTOR	NALGONDA
74	CRLP/13946/2026 IA 1/2026(Stay Petition)	B.Chandrashekar Vs The State of Telangana	K VENKATESH GUPTA	PUBLIC PROSECUTOR	MAHABUBNA GAR
75	CRLP/13948/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition) IA 3/2026(Stay Petition)	Thatipalli Naveen Goud Vs The State of Telangana	VENKATESH GURRAPU	PUBLIC PROSECUTOR	RANGA REDDY
76	CRLP/13949/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Budde Kantha Rao Vs The State of Telangana,	MAHESH MAMINDLA	PUBLIC PROSECUTOR	SURYAPET
77	CRLP/13950/2026 IA 1/2026(Stay Petition)	Guguloth Hanjari, Vs The State of Telangana	R SWARNALATHA	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M

ADMISSION

78	CRLP/12736/2026 IA 1/2026(Stay Petition)	Mr. Sandeep Gupta Vs The State of Telangana	C RUTHWIK REDDY	PUBLIC PROSECUTOR K PRATIK REDDY (R2)	MEDCHAL- MALKAJGIRI MEMO CRLPUSR 2026/100260 MEMO CRLPUSR 2026/104218 TOP 1
79	CRLP/13846/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	M. Uday Krishna Reddy Vs The State of Telangana	G ASHOK REDDY	PUBLIC PROSECUTOR	RANGA REDDY top 2
80	CRLP/9752/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/10335/2026	Parvatam Manjula Vs The State of Telangana	PRABHAKAR BOMMAGANI	PUBLIC PROSECUTOR C SHARAN REDDY (R2)	MEDCHAL- MALKAJGIRI Counter Affidavit CRLPUSR 2026/86654 TOP
81	CRLP/10335/2026 IA 1/2026(Stay Petition)	PARVATAM JAGADEESH Vs	C SHARAN REDDY	PUBLIC PROSECUTOR	KHAMMAM

	Petition)	THE STATE OF TELANGANA			Memo Proof of Service CRLPUSR 2026/82036
82	CRLP/13096/2026 IA 1/2026(Stay Petition)	Mohammed Abdul Moiz, Vs The State of Telangana,	KHAJA VIZARATH ALI	PUBLIC PROSECUTOR	RANGA REDDY TOP
<u>ADMISSION.</u>					
83	CRLP/12176/2026 IA 1/2026(Stay Petition)	M. Rama Swamy Goud Vs The State of Telangana	RVR ASSOCIATES	PUBLIC PROSECUTOR K PRADEEP REDDY (R2)	NAGARKURN OOL Memo Proof of Service CRLPUSR 2026/103395
84	CRLP/12478/2026 IA 1/2026(Stay Petition)	Sale Akhil, Vs The State of Telangana,	G SUNDARESAN	PUBLIC PROSECUTOR	HYDERABAD
85	CRLP/12785/2026 IA 1/2026(Stay Petition)	Onteddu Jalandhar Reddy, Vs The State of Telangana,	PAIDI DHANA LAKSHMI SRAVAN REDDY	PUBLIC PROSECUTOR	NALGONDA
86	CRLP/13015/2026 IA 2/2026(Stay Petition)	Boda Sony Lal Nayak Vs The State of Telangana	KADIRE AJITH REDDY	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
87	CRLP/13017/2026	Lingala Adhi @ Adi Goud Vs The State of Telangana	K VENUMADHAV	PUBLIC PROSECUTOR	MAHABUBAB AD Memo Proof of Service CRLPUSR 2026/104687
88	CRLP/13100/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Banothu Sravan Vs The State of Telangana	N HARI PRASAD		SURYAPET
89	CRLP/13111/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Mohammad Abbas Vs The State of Telangana	MOHAMMED NAWAZ HYDER ALI	PUBLIC PROSECUTOR VISHAL KUMAR JAIN	MEDAK
90	CRLP/13112/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Rajugari Venkatesh Vs The State of Telangana	SHASHANK GARIGE	PUBLIC PROSECUTOR ABHISHEK DUBEY	HANUMAKON DA
91	CRLP/13113/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Shaik Musheeth Ahmed Vs The State of Telangana	SHABANA MUNAWAR	PUBLIC PROSECUTOR AYESHA BEGUM	HYDERABAD

92	CRLP/13157/2026 IA 1/2026(Stay Petition)	VIKAS AGARWAL Vs THE STATE OF TELANGANA	DHARMESH D.K.JAISWAL	PUBLIC PROSECUTOR	HYDERABAD
93	CRLP/13172/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/13143/2026 CRLP/13165/2026	Santimalla Vijay Bhaskar Reddy Vs State of Telangana	HIMANGINI SANGHI	PUBLIC PROSECUTOR	HYDERABAD
94	CRLP/13143/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	SANTIMALLA ABHINAY KUMAR REDDY Vs STATE OF TELANGANA	HIMANGINI SANGHI	PUBLIC PROSECUTOR	HYDERABAD
95	CRLP/13165/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition)	SANTIMALLA ABHINAY KUMAR REDDY Vs STATE OF TELANGANA	HIMANGINI SANGHI	PUBLIC PROSECUTOR	HYDERABAD
96	CRLP/13278/2026 IA 2/2026(Stay Petition)	Maheshwarapu Ganesh, Vs The State of Telangana	SURYA BALU MAHENDRA	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
97	CRLP/13292/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Ravula Shravan Kumar Vs The State of Telangana	V DURGA NAGESWARA RAO	PUBLIC PROSECUTOR VINNAKOTA JAHNAVI VISHNU PRIYA	WARANGAL MEMO CRLPUSR 2026/104907
98	CRLP/13312/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mekala Rama Rao Yadav @ Ramu Yadav Vs The State of Telangana	R MANI RATNAM	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
99	CRLP/13379/2026 IA 2/2026(Stay Petition)	Pitla Swamy Vs The State of Telangana	VANKANI MALLESHAM	PUBLIC PROSECUTOR	SIDDIPET
100	CRLP/13386/2026 IA 2/2026(Stay Petition)	Tirumalasetty Tejaswi Vs The State of Telangana	Y KOTESWAR RAO	PUBLIC PROSECUTOR	RANGA REDDY
101	CRLP/13433/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Chelimala Lavanya @ Kavitha Vs The State of Telangana	BALA MURALI Y	PUBLIC PROSECUTOR	WARANGAL
102	CRLP/13470/2026 IA 1/2026(Stay Petition)	Syed Mazhar Hussaini Vs The State of Telangana	RAMISETTI NAGA HEMANAND	PUBLIC PROSECUTOR	HYDERABAD PROOF OF SERVICE NOT FILED TILL DATE 24/08/2026
103	CRLP/13553/2026 IA 2/2026(Stay Petition)	Utchula Usha, Vs THE STATE OF TELANGANA	S K SUBHAN JAVEED	PUBLIC PROSECUTOR	RANGA REDDY
104	CRLP/13589/2026 IA 2/2026(Stay Petition)	B. Shiva Prasad Reddy Vs The State of Telangana	CHALAKANI VENKAT YADAV	PUBLIC PROSECUTOR T P ACHARYA (R3)	HYDERABAD counter CRLPUSR 2026/105009

105	CRLP/13668/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Chirra Gopalakrishna Vs The State of Telangana	AMBEDKAR DUNNA	PUBLIC PROSECUTOR	HYDERABAD
106	CRLP/13677/2026 IA 2/2026(Stay Petition)	Sri Naram Bhanu Prakash Vs The State of Telangana	JANARDHAN GOUD SUNKARI	PUBLIC PROSECUTOR	RANGA REDDY
107	CRLP/13699/2026 IA 2/2026(Stay Petition)	Regu Mallesh Vs The State of Telangana,	SANJEEVA REDDY GARLAPATI	PUBLIC PROSECUTOR	NALGONDA
108	CRLP/13789/2026 IA 1/2026(Condone Delay in Rep) IA 2/2026(Dispense with Petition) IA 3/2026(Stay Petition)	INRHYTHM ENERGY PRIVATE LIMITED Vs BANK OF BARODA	KANCHERLA HARSHITHA		HYDERABAD
109	CRLP/13806/2026 IA 1/2026(Stay Petition)	Bonala Komuraiah Vs The State of Telangana,	T BALA MOHAN REDDY	PUBLIC PROSECUTOR	RAJANNA SIRCILLA

COURT NO. 30
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO

To be heard on Tuesday the 25th day of August 2026(AFTER MOTION LIST)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR ORDERS					
110	CRLP/749/2026 IA 2/2026(Stay Petition)	Mr. Ali Aslam (Khan Ali Arsalan, correct name) Vs The State of Telangana	MIR AHMED KHAN	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED USR 13459/2026 PROOF OF SERVICE FILED USR 40270/26
111	CRLP/5313/2026 IA 1/2026(Stay Petition) IA 2/2026(GP Holder Petition)	Dr. Sankar Naga Srinivas Vs The State of Telangana	T. RAMA CHANDRA MURTHY	PUBLIC PROSECUTOR P N VASU DEVA SARMA (R2)	SANGAREDD Y MEMO FILED USR 60302/2026
112	CRLP/11966/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	MunaverAhmed Vs The State offelangana	KRISHNAIAH CHEEDARLA	PUBLIC PROSECUTOR	RANGA REDDY
113	CRLP/12527/2026 IA 2/2026(Stay Petition)	Dindu Rajitha, Vs The State of Telangana,	C RAMAN KUMAR REDDY	PUBLIC PROSECUTOR	RAJANNA SIRCILLA
114	CRLP/12905/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Veeramachi Rajinikanth Vs The State of Telangana	KALVALA SANJEEV	PUBLIC PROSECUTOR	KAMAREDDY
115	CRLP/13117/2026	Ch. RAKESH Vs THE STATE OF TELANGANA	PALAMPALLEY SANDEEP	PUBLIC PROSECUTOR ANITA AHUJA (R2)	HYDERABAD Counter Affidavit CRLPUSR 2026/102263
116	CRLP/13130/2026 IA 2/2026(Stay Petition)	Shyam Lal Prajapat Vs The State of Telangana	K VENUMADHAV	PUBLIC PROSECUTOR	HYDERABAD
117	CRLP/13199/2026 IA 2/2026(Stay Petition)	Vislavath Shankar, Vs The State of Telangana	GAJE RAGHU	PUBLIC PROSECUTOR	NIZAMABAD
118	CRLP/13201/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sambu Venkataramana Vs The State of Telanganaa	GAJE RAGHU	PUBLIC PROSECUTOR	NAGARKURN OOL
119	CRLP/13239/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Nagarani Ramadevi Vs The State of Telangana	VISHVESHVAR RAO A.G	PUBLIC PROSECUTOR	RANGA REDDY
120	CRLP/13383/2026 IA 2/2026(Stay Petition)	Shaik Akheel @ Akhil Vs The State of Telangana	THOMAS LLOYD	PUBLIC PROSECUTOR	HYDERABAD
121	CRLP/13475/2026 IA 2/2026(Stay Petition) CRLP/13618/2026 CRLP/13619/2026	Bachu Ratnakar Vs The State of Telangana	BETHEPU DILEEP KUMAR	PUBLIC PROSECUTOR	SIDDIPET

122	CRLP/13618/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	BHUKYA ANASURYA, Vs THE STATE OF TELANGANA,	GUJJULA MADHUSUDAN	PUBLIC PROSECUTOR	SURYAPET
123	CRLP/13619/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	GUGULOTHU NAGU Vs THE STATE OF TELANGANA,	GUJJULA MADHUSUDAN	PUBLIC PROSECUTOR	SURYAPET

ADMISSION

124	CRLP/8610/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	G.V. SRAVAN KUMAR, Vs The State of Telangana,	K R SUNIL KUMAR	PUBLIC PROSECUTOR G RAVI CHANDRA SEKHAR (R2)	KHAMMAM
125	CRLP/8616/2026 IA 2/2026(Stay Petition)	Ankatala Ravinder Goud Vs The State of Telangana	KOTHAPALLI NARASIMHA REDDY	PUBLIC PROSECUTOR	RANGA REDDY Memo Proof of Service CRLPUSR 2026/73596
126	CRLP/8646/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Thontepu Aravind, Vs State of Telangana	CH PUSHYAM KIRAN	PUBLIC PROSECUTOR T L NAYAN KUMAR (R2)	JOGULAMBA GADWAL counter CRLPUSR 2026/71103
127	CRLP/8654/2026 IA 1/2026(Suspension Petition)	Sangam Praveen Goud, Vs The State of Telangana,	I V RADHAKRISHNA MURTHY	PUBLIC PROSECUTOR BALA MURALI Y (R2)	RANGA REDDY Memo Proof of Service CRLPUSR 2026/69555
128	CRLP/8734/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sri Nalla Raji Reddy, Vs The State of Telangana,	S NAGESH REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI MEMO CRLPUSR 2026/71430
129	CRLP/8786/2026 IA 2/2026(Stay Petition)	Basutkar Karthik Vs The State of Telangana	BADRA NANAVATH	PUBLIC PROSECUTOR	RANGA REDDY
130	CRLP/8858/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition)	D.Bhangya, Vs State of Telangana	M VENKANNA	PUBLIC PROSECUTOR	NALGONDA
131	CRLP/8926/2026 IA 1/2026(Stay Petition)	Bellamkonda Tharun Reddy Vs The State of Telangana,	A PRABHAKAR RAO		KARIMNAGAR
132	CRLP/8957/2026 IA 2/2026(Suspension Petition)	Dhayn Foundation Goshala Vs The State of Telangana	G L NARASIMHA RAO	PUBLIC PROSECUTOR	RANGA REDDY Memo Proof of Service CRLPUSR 2026/76882
133	CRLP/8958/2026 IA 1/2026(Stay Petition)	BHAGAVATULA VENKATA SANKER RAM Vs THE STATE OF TELANGANA	A DAYAKAR GANESH	PUBLIC PROSECUTOR	HYDERABAD
134	CRLP/9021/2026 IA 1/2026(Stay Petition)	Srikanth Kadire, Vs The State of Telangana	T SURYA SATISH	PUBLIC PROSECUTOR LEGAL AID (R1) RADHIKA PALLA (R2)	HANUMAKON DA Counter Affidavit

					CRLPUSR 2026/90034
135	CRLP/9049/2026 IA 1/2026(Stay Petition)	Vannela Yadagiri, Vs The State of Telangana	KONGALA MOHAN GOUD	PUBLIC PROSECUTOR	NIZAMABAD PROOF OF SERVICE NOT FILED TILL DATE 10/07/2026 Memo Proof of Service CRLPUSR 2026/84923
136	CRLP/9055/2026 IA 2/2026(Stay Petition)	Pershetty Pavan Kumar Vs The State of Telangana	KARUNAKARRAO YELUSURI	PUBLIC PROSECUTOR LASETTY RAVINDER (R2)	KAMAREDDY PROOF OF SERVICE NOT FILED TILL DATE 06/07/2026 Memo Proof of Service CRLPUSR 2026/76507
137	CRLP/9067/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Enumula Surender Vs The State of Telangana,	E VENKATA SIDDHARTHA	PUBLIC PROSECUTOR	HYDERABAD
138	CRLP/9213/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Arun Sai Udathaneni, Vs The State of Telangana,	AMBEDKAR DUNNA	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
139	CRLP/9220/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Dasu Hari Kishan Vs The State of Telanana	AJAY KUMAR MADISETTY	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M PROOF OF SERVICE NOT FILED TILL DATE 17/07/2026
140	CRLP/9320/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	V.Hanumanthu, Vs The State of Telangana	S M SAIFULLAH	PUBLIC PROSECUTOR	MAHABUBNA GAR
141	CRLP/9352/2026 IA 1/2026(Stay Petition)	Mr. Mopidevi Rajesh Kumar, Vs THE STATE OF TELANGANA	NARAPARAJU AVANEESH	PUBLIC PROSECUTOR	HYDERABAD
142	CRLP/9445/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mr. Bandaru Ramesh Vs The State of Telangana	C SUNIL ANAND	PUBLIC PROSECUTOR	SANGAREDD Y
143	CRLP/9463/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sri A. Ramu Naik, Vs The State of Telangana,	CH VENKAT RAMAN	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED USR 70515/2026
144	CRLP/9591/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Imdadulla Shariff Vs The State of Telangana,	PUPPALA VINAYAKA KRISHNA	PUBLIC PROSECUTOR	RANGA REDDY PROOF OF SERVICE NOT FILED TILL DATE 17/07/2026
145	CRLP/9592/2026 IA 1/2026(Dispense	Imdadulla Shariff, Vs	PUPPALA VINAYAKA KRISHNA	PUBLIC PROSECUTOR ANKIT KAPOOR (R2)	RANGA REDDY

	with Petition) IA 2/2026(Stay Petition)	The State of Telangana,			
146	CRLP/9600/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Imdadulla Shariff, Vs The State of Telangana	PUPPALA VINAYAKA KRISHNA	PUBLIC PROSECUTOR JITTABOENA HARISH (R2)	RANGA REDDY PROOF OF SERVICE NOT FILED TILL DATE 17/07/2026
147	CRLP/9631/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Chikka Latha Vs State of Telangana,	B DEVADAS	PUBLIC PROSECUTOR	RANGA REDDY
148	CRLP/9644/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Palakurla Jangaiah Vs The State of Telangana	RAPOLU BHASKAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
149	CRLP/9665/2026 IA 1/2026(Stay Petition)	Pakala Laxmi Prasanna Vs The State of Telangana,	PAVAN KUMAR G	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
150	CRLP/9681/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Arbaz Ali@ Mohd.Arbaaz Vs The State of Telangana	MOHAMMED ASLAM	PUBLIC PROSECUTOR	HYDERABAD
151	CRLP/9683/2026 IA 1/2026(Stay Petition)	Bathula Sudarshan Vs The State of Telangana	JANARDHAN AKULA	PUBLIC PROSECUTOR YADIAH BODDUPALLY (R2)	MEDCHAL- MALKAJGIRI
152	CRLP/9686/2026 IA 1/2026(Direction Petition) IA 2/2026(Stay Petition)	M/s. Blendlife India Private Ltd., Vs The State of Telangana	DAMODAR MUNDRA	PUBLIC PROSECUTOR N BHUJANGA RAO Deputy Solicitor General of India (R2)	HYDERABAD
153	CRLP/9704/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Raju Chowdary, Vs The state of Telangana through SHO Jawaharnagar, Rachakonda,	MOHAMMAD FAYAZ	PUBLIC PROSECUTOR	HYDERABAD
154	CRLP/9747/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Konakalla Sai Aruna Vs The State of Telangana	RAMESH BABU PEDAPALLI	PUBLIC PROSECUTOR	MANCHERIAL MEMO FILED USR 70508/2026
155	CRLP/9773/2026 IA 1/2026(Stay Petition) IA 2/2026(Implead Petition)	Arun Kumar Vs State of Telangana	S DALJITH SINGH	PUBLIC PROSECUTOR	RANGA REDDY
156	CRLP/9820/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Thummalapally Ramesh Chander Reddy, Vs The State of Telangana,	SANJEEVA REDDY GARLAPATI	PUBLIC PROSECUTOR	RANGA REDDY
157	CRLP/9960/2026 IA 2/2026(Stay Petition)	Smt. Dodda Dhanalaxmi Vs The State of Telangana	BURRA KARTHIK	PUBLIC PROSECUTOR	KHAMMAM
158	CRLP/10030/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission	Smt. Sirisha Polavarapu Vs The State of Telangana	A M RAO	PUBLIC PROSECUTOR UMAKANATH REDDY V (R2)	RANGA REDDY counter CRLPUSR 2026/84098

Petition)

159	CRLP/10045/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	SURYAVANSHI NANESHWAR @ SURYAVAMSHI NANESHWAR Vs The State of Telangana	SYED JAWEED ABBAS NADEEM	PUBLIC PROSECUTOR	RANGA REDDY
160	CRLP/10065/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Gaddam Kumar Vs State of Telangana	DR. KADIRI KRISHNAIAH	PUBLIC PROSECUTOR	MAHABUBNA GAR
161	CRLP/10092/2026 IA 1/2026(Stay Petition)	SK. Mahmad Pasha, Vs The State of Telangana,	R MANGULAL	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
162	CRLP/10154/2026 IA 1/2026(Stay Petition)	Bingi Yedukondalu Vs The State of Telangana	D Y L N CHARYULU	PUBLIC PROSECUTOR S GANESH (R2)	SURYAPET
163	CRLP/10171/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Amendment Petition)	Chippa Kiran Kumar Vs The State of Telangana	PRUDHVI RAJ MUDUNURI	PUBLIC PROSECUTOR	PEDDAPALLI
164	CRLP/10175/2026 IA 1/2026(Condone Delay in Rep)	Tejavath Badri Vs The State of Telangana	KIRANKUMAR BODDU	PUBLIC PROSECUTOR	WARANGAL
165	CRLP/10180/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Gopagani Ramanamurthi Vs The State of Telangana	D Y L N CHARYULU	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
166	CRLP/10193/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Chintha Ellaiah Vs The State of Telangana	RAMESH SHANIGARAM	PUBLIC PROSECUTOR	JANGAON
167	CRLP/10260/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sri Daravath Veeranna Vs State of Telangana	MAHESH MAMINDLA	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
168	CRLP/10269/2026	A.Radha Krishna Vs The State of Telangana	PUPPALA ANIL BABU	PUBLIC PROSECUTOR T SRUJAN KUMAR REDDY (SPL PP FOR CBI) (R2)	HYDERABAD Counter Affidavit CRLPUSR 2026/88770
169	CRLP/10271/2026 IA 1/2026(Stay Petition)	Bandipelli Sathish Vs The State of Telangana	Y KAVYASHREE	PUBLIC PROSECUTOR	SANGAREDD Y
170	CRLP/10360/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Nunna Rambabu Vs The State of Telangana	PILLIX LAW FIRM	PUBLIC PROSECUTOR	WARANGAL
171	CRLP/10363/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mohammad Akbar Vs The State of Telangana,	VEROSE SANJANA	PUBLIC PROSECUTOR	HYDERABAD
172	CRLP/10369/2026 IA 1/2026(Dispense	Katta Hemam Buja, Vs	YEMMIGANUR SOMA SRINATH REDDY	PUBLIC PROSECUTOR T SURYA SATISH (R2)	MEDCHAL- MALKAJGIRI

	with Petition) IA 2/2026(Stay Petition)	The State of Telangana			
173	CRLP/10374/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Katta Narsimha Rao, Vs The State of Telangana,	YEMMIGANUR SOMA SRINATH REDDY	PUBLIC PROSECUTOR T SURYA SATISH (R2)	RANGA REDDY
174	CRLP/10396/2026 IA 1/2026(Stay Petition)	Kilaru Kirthi Teja Vs The State of Telangana	PROGRESSIVE LAW FIRM	PUBLIC PROSECUTOR	HYDERABAD
175	CRLP/10406/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Shaik Samad, Vs The State of Telangana	BALA MURALI Y	PUBLIC PROSECUTOR	ADILABAD
176	CRLP/10408/2026 IA 1/2026(Stay Petition)	M/s. Saboo Cars Pvt. Ltd., Vs Sri G.L.N. Reddy	NYSHADHAM CHANDRA SEKHAR	K RATHANGA PANI REDDY	HYDERABAD emo Proof of Service CRLPUSR 2026/82449
177	CRLP/10418/2026 IA 2/2026(Stay Petition)	Merugu Veladri Vs The State of Telangana	KAVALI VISHNU KANTH	PUBLIC PROSECUTOR	KHAMMAM
178	CRLP/10422/2026 IA 1/2026(Stay Petition)	Kuntigorla Vasu Vs The State of Telangana	D Y L N CHARYULU	PUBLIC PROSECUTOR	SURYAPET
179	CRLP/10423/2026 IA 3/2026(Dispence with Appearance Petition) IA 4/2026(Stay Petition)	Nrusimhadevara Venkata satya Sandeep alias NVS Sandeep Vs State of Telangana	GRACE SHEEBA RANI	PUBLIC PROSECUTOR VENKATESH GURRAPU (R2)	RANGA REDDY
180	CRLP/10458/2026 IA 2/2026(Stay Petition)	Vaddadhi Durga Buchi Raju Vs The State of Telangana	PODILLA SAI KISHORE	PUBLIC PROSECUTOR	KHAMMAM
181	CRLP/10505/2026 IA 2/2026(Stay Petition)	Chandan Upadhyay Vs The State of Telangana	SUMAN KUMARI CHOUBEY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
182	CRLP/10509/2026 IA 1/2026(Stay Petition)	KESHAMONI YADAGIRI GOUD Vs The State of Telangana	K SREENIVAS	PUBLIC PROSECUTOR M HAREESH KUMAR (R2)	RANGA REDDY Memo Proof of Service CRLPUSR 2026/83394
183	CRLP/10556/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Dr.Tummalapally Raghunath, Vs The State of Telangana	Dr G SRINIVASULU	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	MEDAK MEMO FILED USR 77257/2026
184	CRLP/10573/2026 IA 2/2026(Stay Petition)	Mohd. Abdul Razak Hussain, Vs State of Telangana,	PALLE SRIHARINATH	PUBLIC PROSECUTOR	SANGAREDD Y
185	CRLP/10583/2026 IA 2/2026(Stay Petition)	Mohammed Abdul Waheed Vs The State of Telangana	VEERA BABU GANDU	PUBLIC PROSECUTOR	WARANGAL
186	CRLP/10644/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mokka Suresh Vs The State of Telangana	C HARI PREETH	PUBLIC PROSECUTOR	SURYAPET

187	CRLP/10653/2026 IA 2/2026(Stay Petition)	Sri P Anil Kishen Vs The State of Telangana	G ANURITHA REDDY	PUBLIC PROSECUTOR T BALA MOHAN REDDY(SC FOR ACB SPL PP TS) (R2) M V B S NARASIMHA ANUDEEP (R3)	HYDERABAD MEMO CRLPUSR 2026/83221 Memo Proof of Service CRLPUSR 2026/83553 Counter Affidavit CRLPUSR 2026/95924 Memo Proof of Service CRLPUSR 2026/84931 MEMO CRLPUSR 2026/84363
188	CRLP/10664/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Amendment Petition)	Mohammed Nooruddin Saleem, Vs The State of Telangana	IMMANENI RAMA RAO	PUBLIC PROSECUTOR SHAIKH AHMED ALI (R2)	HYDERABAD
189	CRLP/10669/2026 IA 1/2026(Stay Petition)	Meesala Padma Vs The State of Telangana	G SUNDARESAN	PUBLIC PROSECUTOR	HYDERABAD
190	CRLP/10687/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Shaik Taher Vs The State of Telangana,	ALLURI DIVAKAR REDDY	PUBLIC PROSECUTOR	NIRMAL
191	CRLP/10690/2026 IA 1/2026(Stay Petition)	Gaddam Gangavva Vs The State of Telangana,	PONAMPELLI RAVI	PUBLIC PROSECUTOR	KAMAREDDY
192	CRLP/10737/2026 IA 1/2026(Stay Petition)	Ganta Chinna Janardhan Reddy Vs The State of Telangana	T SIREESHA	PUBLIC PROSECUTOR K VENKATESH GUPTA (R2)	MAHABUBNA GAR Memo Proof of Service CRLPUSR 2026/86568
193	CRLP/10743/2026 IA 1/2026(Stay Petition)	Chintala Raghuveera Reddy Vs The State of Telangana	L VANI	PUBLIC PROSECUTOR	RANGA REDDY
194	CRLP/10745/2026 IA 1/2026(Stay Petition)	Ganta Chinna Janardhan Reddy Vs The State of Telangana	T SIREESHA	PUBLIC PROSECUTOR K VENKATESH GUPTA (R2)	MAHABUBNA GAR Memo Proof of Service CRLPUSR 2026/86570
195	CRLP/10758/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Pokala Venkateswarlu Vs The State of Telangana	S RAMANA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
196	CRLP/10763/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Paara @ Para Lakshmi Narayana Vs The State of Telangana	SRINIVASA RAO NARRA	PUBLIC PROSECUTOR	RANGA REDDY
197	CRLP/10764/2026 IA 1/2026(Stay Petition)	Rajesh Keswani Vs The State of Telangana,	SYED KAREEMUDDIN	PUBLIC PROSECUTOR ALLU MIDHUN KUMAR (R2)	MEDCHAL- MALKAJGIRI
198	CRLP/10785/2026 IA 1/2026(Dispense	Saraswathi Akhil Raj Kumar Vs	TADAKAMALLA HIMAJA	PUBLIC PROSECUTOR M RAM MOHAN REDDY (R2)	KARIMNAGAR

	with Petition) IA 2/2026(Stay Petition)	The State of Telangana,			
199	CRLP/10795/2026 IA 1/2026(Stay Petition)	Tatikonda Abhishek, Vs The State of Telangana,	VADEENDRA JOSHI	PUBLIC PROSECUTOR	VIKARABAD
200	CRLP/10808/2026 IA 2/2026(Stay Petition)	Martha Laxmirajam, Vs The State of Telangana,	T SURYA SATISH	PUBLIC PROSECUTOR	RAJANNA SIRCILLA PROOF OF SERVICE NOT FILED TILL DATE 21/07/2026 Memo Proof of Service CRLPUSR 2026/89101
201	CRLP/10820/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Shaik Jhani Miya Vs The State of Telangana	NEELAM BHARGAVA RAM	PUBLIC PROSECUTOR	SURYAPET
202	CRLP/10826/2026 IA 1/2026(Stay Petition)	Aviti Chytanya, Vs State of Telangana	P GIRI KRISHNA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
203	CRLP/10828/2026 IA 2/2026(Stay Petition)	Nomula Rajender Goud Vs The State of Telangana	NEELANJANA RAO M	PUBLIC PROSECUTOR	ADILABAD
204	CRLP/10842/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Shaik Nagul Meera Vs The State of Telangana	NEELAM BHARGAVA RAM	PUBLIC PROSECUTOR	SURYAPET
205	CRLP/10848/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Fatima Begum Vs The State of Telangana	NASER ALI KHAN	PUBLIC PROSECUTOR	HYDERABAD
206	CRLP/10849/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mohammed Munwar Alam Vs The State of Telangana,	NASER ALI KHAN	PUBLIC PROSECUTOR	HYDERABAD
207	CRLP/10850/2026 IA 1/2026(Stay Petition)	Etikyala Sangamesh @ Sangappa, Vs The State of Telangana, through S.H.O.,	M. VENKATA PADMAJA	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED TILL DATE 18/07/2026 Memo Proof of Service CRLPUSR 2026/84877
208	CRLP/10919/2026 IA 1/2026(Stay Petition)	Mohammed Arifuddin Khan Rashed, Vs The State of Telangana,	M/S HARSHEET REDDY LAW FIRM	PUBLIC PROSECUTOR	HYDERABAD
209	CRLP/10921/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Narmada Akula Vs The State of Telangana	VENKATESWARLU SANISETTY	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M

210	CRLP/10936/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Yengani Sukender Vs The State of Telangana	B KOTESWARA RAO	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
211	CRLP/10970/2026 IA 1/2026(Stay Petition)	Mohammed Majid Khan Vs The State of Telangana	H PRAHALADA REDDY	PUBLIC PROSECUTOR	HYDERABAD
212	CRLP/11096/2026 IA 2/2026(Stay Petition)	Nina Ranjit Ramesh Vs The State of Telangana	PEDHOJU S S VARA PRASAD	PUBLIC PROSECUTOR BASKULA ATHIK (R2)	YADADRI BHUVANAGIRI Counter Affidavit CRLPUSR 2026/92635
213	CRLP/11108/2026 IA 2/2026(Stay Petition)	Navaj Chhotushaha Fakir Vs The State of Telangana	SOMAVARAPU SATYANARAYANA	PUBLIC PROSECUTOR	SANGAREDD Y
214	CRLP/11111/2026 IA 1/2026(Implead Petition)	Davud Khan Vs The State of Telangana	PASUPULETI SARANYA SAI	PUBLIC PROSECUTOR GUNDLAPALLI V S S SRUTHI	HYDERABAD PROOF OF SERVICE NOT FILED TILL DATE 21/07/2026 MEMO CRLPUSR 2026/91890
215	CRLP/11112/2026 IA 1/2026(Stay Petition)	Smt. Rangineni Pushpalatha Vs The State of Telangana	P.V.K Prudhvi Samrat	PUBLIC PROSECUTOR	NAGARKURN OOL
216	CRLP/11242/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/11121/2026	D. Lalita Vs The State of Telangana	K. RAJASHEKAR	PUBLIC PROSECUTOR	RANGA REDDY AFFIDAVIT FILED USR 83422/26
217	CRLP/11121/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	D. GAYATRI Vs THE STATE OF TELANGANA	K. RAJASHEKAR	PUBLIC PROSECUTOR	RANGA REDDY Affidavit CRLPUSR 2026/87524
218	CRLP/11243/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition) IA 3/2026(Stay Petition)	Mr. Sayed Sadiq Ali Vs The State of Telangana	NAGULARAPU KEERTHI SIMHA	PUBLIC PROSECUTOR	HYDERABAD
219	CRLP/11260/2026 IA 1/2026(Stay Petition)	Harish Chowdary Nandipi Vs The State of Telangana	UMESH CHANDRA P V G	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
220	CRLP/11308/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/10933/2026	Mamidi Shankar Reddy Vs The State of Telangana	PUSHADAPU SUBBA RAO	PUBLIC PROSECUTOR K MOHAN (R2)	MEDCHAL- MALKAJGIRI
221	CRLP/10933/2026 IA 1/2026(Stay Petition)	MAMIDI SHANKAR REDDY, Vs THE STATE OF TELANGANA	VSRMV PRASAD SANAKA	PUBLIC PROSECUTOR K MOHAN (R2)	MEDCHAL- MALKAJGIRI
222	CRLP/11350/2026 IA 1/2026(Stay Petition)	Khurshid Anwar Bakshi Vs State of Telangana	KONA N.D.V.RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD

ADMISSION.

223	CRLP/1659/2026	Shaik Nagul Meera	KRISTIPATI PAPI REDDY	PUBLIC PROSECUTOR	HYDERABAD
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	IA 1/2026(Stay Petition)	Vs The State of Telangana			
224	CRLP/5338/2026 IA 2/2026(Stay Petition)	Wavetronic Solutions Private Limited Vs State of Telangana	T JAYANT JAISOORYA	T SRUJAN KUMAR REDDY (SPL PP FOR CBI) Dr. SHAIK FAHEEMULLAH (R2)	HYDERABAD R2 VAKALATH FILED BY DR. SHAIK FAHEEMULLA H (13063) proof of service filed by vasanta rayudu on 22/06/2026 Counter Affidavit CRLPUSR 2026/80215
225	CRLP/5350/2026 IA 2/2026(Stay Petition)	Bollikonda Vinod Babu Vs State of Telangana	T JAYANT JAISOORYA	T SRUJAN KUMAR REDDY (SPL PP FOR CBI) Dr. SHAIK FAHEEMULLAH (R2)	HYDERABAD R2 VAKALATH FILED BY DR. SHAIK FAHEEMULLA H (13063) COUNTER FILED USR 58126/26 Counter Affidavit CRLPUSR 2026/80214
226	CRLP/5977/2026 IA 2/2026(Stay Petition)	A6. Madhira Krishna Chaitanya, Vs The State of Telangana,	PORIKA VIKAS RAJ	PUBLIC PROSECUTOR	HYDERABAD
227	CRLP/6140/2026 IA 1/2026(Stay Petition)	Merugu Veera Reddy Vs The State of Telangana	M/S LAWNETIC LEGAL ASSOCIATES	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI
228	CRLP/6935/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	M.UshaKameshwari Vs The State of Telangana	PUPPALA MAHEEDHAR	PUBLIC PROSECUTOR	HYDERABAD
229	CRLP/6958/2026 IA 2/2026(Stay Petition)	Margam Yeshwanth, Vs The State of Telangana	SAGAR A	PUBLIC PROSECUTOR	MEDCHAL - MALKAJGIRI
230	CRLP/7163/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Munjam Kamala Vs The State of Telangana	K. RAJASHEKAR	PUBLIC PROSECUTOR	PEDDAPALLI
231	CRLP/7181/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mr. P. DATTA Sai, Vs The state of Telangana,	E VENKATA SIDDHARTHA	PUBLIC PROSECUTOR	RANGA REDDY
232	CRLP/7216/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Amendment Petition)	Nusrath Sulthana, Vs The State of Telangana.	HARI KISHAN KUDIKALA	PUBLIC PROSECUTOR	JAGTIAL
233	CRLP/7220/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Munjam Ravi Kumar , Vs The State of Telangana Through PS Ramakrishnapur,	K. RAJASHEKAR	PUBLIC PROSECUTOR	PEDDAPALLI
234	CRLP/7558/2026 IA 1/2026(Dispense with Petition)	Velpula Mallesh Yadav, Vs The State of Telangana,	SARASWATHI MUNGI	PUBLIC PROSECUTOR	NIZAMABAD

	IA 2/2026(Stay Petition)				
235	CRLP/7661/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Pothu Sharath Kumar Vs The State of Telangana,	K JAYASREE	PUBLIC PROSECUTOR	HYDERABAD
236	CRLP/8273/2026 IA 1/2026(Stay Petition)	Syed Abdul Khader, Vs The State of Telangana,	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR	NIZAMABAD MEMO CRLPUSR 2026/75877
237	CRLP/8910/2026 IA 1/2026(Stay Petition)	Mr. Anudeep Reddy, Vs The State of Telangana,	M MEHDI HUSSAIN	PUBLIC PROSECUTOR P VAMSHEEDHAR REDDY (R2)	RANGA REDDY
238	CRLP/8931/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Shaik Tayaz alias Shaik Thaheer alias Vs The State of Telangana	K VENUMADHAV	PUBLIC PROSECUTOR	ADILABAD
239	CRLP/8934/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Salevendra Siva Kumar Vs The State of Telangana	K VENUMADHAV	PUBLIC PROSECUTOR	RANGA REDDY
240	CRLP/8943/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Udumala Abhinav Reddy, Vs State of Telangana,	PALLE SRIHARINATH	PUBLIC PROSECUTOR PAVULURI SREENIVASULU (R2)	RANGA REDDY MEMO CRLPUSR 2026/82339
241	CRLP/9765/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/9766/2026	Kishan Singh Vs The State of Telangana	K SATISH CHAKRAVARTHY	PUBLIC PROSECUTOR	RANGA REDDY
242	CRLP/9766/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	MAHESH BABU, Vs THE STATE OF TELANGANA,	K SATISH CHAKRAVARTHY	PUBLIC PROSECUTOR	RANGA REDDY
243	CRLP/9878/2026 IA 1/2026(Stay Petition)	Pendyala Suresh Vs The State of Telangana,	K. RAJASHEKAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
244	CRLP/9893/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sai Kiran Perepa, Vs State of Telangana,	BOTTA PRAVEEN KUMAR REDDY	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/73673
245	CRLP/9946/2026 IA 2/2026(Stay Petition)	Thaveti @ Thabeti Yashoda Vs The State of Telangana	KOONURU RANJITH	PUBLIC PROSECUTOR BORIGAM VENKATESHWARLU (R2)	HYDERABAD R2 VAKALATH FILED BY BORIGAM VENKATESW ARLU (28421) Memo Proof of Service CRLPUSR 2026/91893
246	CRLP/9957/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Teepireddy Srinivas Reddy alias Thippireddy Srinivas Vs The State of Telangana	ALLURI DIVAKAR REDDY	PUBLIC PROSECUTOR	KARIMNAGAR
247	CRLP/10060/2026	Smt. Daroor @ Chitty Arpitha	J VENUDHAR REDDY	PUBLIC PROSECUTOR	SIDDIPET

	IA 1/2026(Stay Petition) IA 2/2026(Amendment Petition)	Vs The State of Telangana			
248	CRLP/10158/2026 IA 1/2026(Stay Petition)	Smt. Bathini Kalyani, Vs The State of Telangana	A SURYANARAYANA	PUBLIC PROSECUTOR	HANUMAKON DA MEMO CRLPUSR 2026/88352
249	CRLP/10190/2026 IA 1/2026(Stay Petition)	Janjeti Tarun Kumar Vs The State of Telangana	VSRMV PRASAD SANAKA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
250	CRLP/10308/2026 IA 2/2026(Stay Petition) CRLP/10310/2026 CRLP/10311/2026 CRLP/10316/2026	M/s. Master Roofing Vs KVR Enterprises	E ROJA RAMANI	S BALCHAND PUBLIC PROSECUTOR (R2)	MANCHERIAL
251	CRLP/10310/2026 IA 2/2026(Stay Petition)	M/S. MASTER ROOFING Vs KVR ENTERPRISES	E ROJA RAMANI	S BALCHAND PUBLIC PROSECUTOR (R2)	MANCHERIAL
252	CRLP/10311/2026 IA 2/2026(Stay Petition)	M/S. MASTER ROOFING Vs KVR ENTERPRISES	E ROJA RAMANI	S BALCHAND PUBLIC PROSECUTOR (R2)	MANCHERIAL
253	CRLP/10316/2026 IA 2/2026(Stay Petition)	M/S. MASTER ROOFING Vs KVR ENTERPRISES	E ROJA RAMANI	S BALCHAND PUBLIC PROSECUTOR (R2)	MANCHERIAL
254	CRLP/10344/2026 IA 1/2026(Stay Petition)	Neelam Rajashekar Vs The State of Telangana	SHASHANK GARIGE	PUBLIC PROSECUTOR	KHAMMAM
255	CRLP/10497/2026 IA 1/2026(Stay Petition)	J. Anvesh Vs The State of Telangana	KRISHNA MURTHY VYDYULA	PUBLIC PROSECUTOR DAMERA SRILATHA (R2)	MEDCHAL- MALKAJGIRI Counter Affidavit CRLPUSR 2026/97718
256	CRLP/10591/2026 IA 1/2026(Stay Petition)	Osama Mushtaq Khan Vs The State of Telangana	C VIJAYA SHEKAR REDDY	PUBLIC PROSECUTOR	HYDERABAD
257	CRLP/10604/2026 IA 2/2026(Stay Petition)	G.Venu Gopal Vs The State of Telangana	C H JAYAKRISHNA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI Memo Proof of Service CRLPUSR 2026/95918
258	CRLP/10647/2026 IA 1/2026(Stay Petition)	ESUKAPALLY SRINATH REDDY Vs The State of Telangana	G SUNDARESAN	PUBLIC PROSECUTOR	RANGA REDDY
259	CRLP/10776/2026 IA 2/2026(Stay Petition)	Pratham Singh Vs The State of Telangana	RAJAGOPALLAVAN TAYI	PUBLIC PROSECUTOR KADIRE AJITH REDDY (R2)	RANGA REDDY
260	CRLP/10803/2026 IA 1/2026(Stay Petition)	Md. Khaja Moinuddin Pasha alias Khaja Pasha, Vs The State of Telangana	D B CHAITANYA	PUBLIC PROSECUTOR UZMA FATIMA (R2)	RANGA REDDY
261	CRLP/10810/2026 IA 1/2026(Stay Petition)	Kurri Naresh Kumar, Vs The State of Telangana,	K NARENDER	PUBLIC PROSECUTOR	RANGA REDDY

262	CRLP/10873/2026 IA 2/2026(Stay Petition)	PaliyadGanesh Vs STATE OF TELANGANA	NARAPARAJU AVANEESH	PUBLIC PROSECUTOR	ADILABAD
263	CRLP/10967/2026 IA 1/2026(Stay Petition)	Madugu Nagaraju Vs The State of Telangana	P ANIMI REDDY	PUBLIC PROSECUTOR	HYDERABAD
264	CRLP/11008/2026 IA 2/2026(Stay Petition)	Pasula Mallesh Yadav, Vs The State of Telangana	ANANTHA CHARY KURELLA	PUBLIC PROSECUTOR T RAM REDDY (R2)	HYDERABAD
265	CRLP/11032/2026 IA 2/2026(Stay Petition)	S. Jitender Vs The State of Telangana	N NAVEEN KUMAR	PUBLIC PROSECUTOR P NAGESH (R2)	SIDDIPET Memo Proof of Service CRLPUSR 2026/92612
266	CRLP/11042/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Extension Petition)	Sriramoju Swathi Vs The State of Telangana	MUNUGA SATEESH	PUBLIC PROSECUTOR	RANGA REDDY Memo Proof of Service CRLPUSR 2026/97702
267	CRLP/11123/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mamidi Nagaraju Sagar Vs The State of Telangana	B SIVA PRASAD	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI MEMO CRLPUSR 2026/94347 MEMO CRLPUSR 2026/96971
268	CRLP/11165/2026 IA 1/2026(Stay Petition)	Mohammed Nayeem Vs The State of Telangana	C SHARAN REDDY	PUBLIC PROSECUTOR BAHAUDDIN SAYEED (R2)	HYDERABAD Counter Affidavit CRLPUSR 2026/93545
269	CRLP/11166/2026 IA 1/2026(Stay Petition)	Satish Yellamalla Vs The State of Telangana	KONA N.D.V.RAMANA RAO	PUBLIC PROSECUTOR	RANGA REDDY
270	CRLP/11174/2026	Punit Goyal Vs State of Telangana	ERANKI PHANI KUMAR	PUBLIC PROSECUTOR	RANGA REDDY PROOF OF SERVICE NOT FILED TILL DATE 29/07/2026 Memo Proof of Service CRLPUSR 2026/92466
271	CRLP/11220/2026 IA 1/2026(Stay Petition)	Ch. Balaraj Vs The State of Telangana,	P VINOD LAL	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI MEMO CRLPUSR 2026/89882
272	CRLP/11231/2026 IA 2/2026(Stay Petition)	Koppula Komuramma Vs The State of Telangana	GOKULA RAMA RAO	PUBLIC PROSECUTOR	JAYASHANKA R BHUPALPALL Y Memo Proof of Service CRLPUSR 2026/91677
273	CRLP/11238/2026 IA 1/2026(Stay Petition)	Muppidi Dileep Teja Vs The State of Telangana	G JYOTHI KIRAN	PUBLIC PROSECUTOR KALEKAR SUNEEL KUMAR (R2)	RANGA REDDY

274	CRLP/11255/2026 IA 2/2026(Stay Petition) CRLP/11038/2026 CRLP/11039/2026 CRLP/11040/2026	Mr. Kolipaka Naveen Kumar Vs The State of Telangana	CH MADHAVA RAMAN	PUBLIC PROSECUTOR	KUMURAM BHEEM ASIFABAD Memo Proof of Service CRLPUSR 2026/89392 counter CRLPUSR 2026/103366
275	CRLP/11038/2026 IA 2/2026(Stay Petition)	ASARELLY RAJABABU, Vs THE STATE OF TELANGANA	TIRUNAHARI SHRAVYA	PUBLIC PROSECUTOR	KUMURAM BHEEM ASIFABAD Memo Proof of Service CRLPUSR 2026/93978 MEMO CRLPUSR 2026/95384 counter CRLPUSR 2026/103357
276	CRLP/11039/2026 IA 2/2026(Stay Petition)	MANDAVA VENKATARAM CHOWDARY Vs THE STATE OF TELANGANA	TIRUNAHARI SHRAVYA	PUBLIC PROSECUTOR	KUMURAM BHEEM ASIFABAD PROOF OF SERVICE NOT FILED TILL DATE 31/07/2026 Memo Proof of Service CRLPUSR 2026/93977 counter CRLPUSR 2026/103362
277	CRLP/11040/2026 IA 2/2026(Stay Petition)	PULIGUNDLA SATEESH KUMAR Vs THE STATE OF TELANGANA	KEERTHI KIRAN KOTA	PUBLIC PROSECUTOR	KUMURAM BHEEM ASIFABAD Memo Proof of Service CRLPUSR 2026/89390 MEMO CRLPUSR 2026/91954 counter CRLPUSR 2026/103364 MEMO CRLPUSR 2026/95385
278	CRLP/11318/2026 IA 2/2026(Stay Petition)	Medagam Sambasiva Reddy Vs The State of Telangana	SAI MOUNIKA KARNEY	PUBLIC PROSECUTOR	HYDERABAD
279	CRLP/11404/2026 IA 2/2026(Stay Petition)	Veggalam Madhavi Vs The State of Telangana		PUBLIC PROSECUTOR	NIRMAL MEMO CRLPUSR 2026/94340
280	CRLP/11427/2026 IA 1/2026(Stay Petition)	Sri. Ruvva Rajiv Siddartha Rajiv Vs The State of Telangana	G DURGA CHARAN	PUBLIC PROSECUTOR	SURYAPET Memo Proof of Service CRLPUSR 2026/97716
281	CRLP/11429/2026 IA 2/2026(Stay Petition)	Smt. Syed Jakhira Bhanu Vs The State of Telangana	M M ALI	PUBLIC PROSECUTOR	HYDERABAD
282	CRLP/11466/2026 IA 2/2026(Stay)	Anitha Vakalapudi, Vs	B BHAGATH SAIN	PUBLIC PROSECUTOR SYED MUDASSIR RAHMAN	SANGAREDD Y

	Petition)	The State of Telangana,		(R2)	
283	CRLP/11492/2026 IA 2/2026(Stay Petition)	Habib Mohammed Alhashmi Syed Vs The State of Telangana	SYED MUSTAFA QUADRI	PUBLIC PROSECUTOR N BHUJANGA RAO Deputy Solicitor General of India (R2)	RANGA REDDY
284	CRLP/11497/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Uppala Anjaiah Vs The State of Telangana	VEDULA CHITRALEKHA	PUBLIC PROSECUTOR	SIDDIPET
285	CRLP/11536/2026 IA 2/2026(Stay Petition)	Bandari Pavan Vs The State of T.S.	GOURAVULU ANIL KUMAR	PUBLIC PROSECUTOR	RANGA REDDY
286	CRLP/11540/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition)	Dr. Vangarapu Prasad Babu(A- 1) Vs The State of Telangana	M V S SAI SHARATH	PUBLIC PROSECUTOR	RANGA REDDY
287	CRLP/11551/2026 IA 2/2026(Stay Petition)	Bhayabhai Vadher Vs The State of Telangana,	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR	JOGULAMBA GADWAL
288	CRLP/11571/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Shreevathsaa, Vs The State of Telangana,	DEVINENI RADHA RANI	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/90720 counter CRLPUSR 2026/91822 MEMO CRLPUSR 2026/104041
289	CRLP/11585/2026 IA 1/2026(Stay Petition)	Chittaboina Mallikarjun Yadav Vs The State of Telangana,	JAYAPAL REDDY M	PUBLIC PROSECUTOR	HYDERABAD
290	CRLP/11600/2026 IA 1/2026(Stay Petition)	Md. Ishaq, Vs The State of Telangana,	M DURGA PRASAD	PUBLIC PROSECUTOR	HYDERABAD
291	CRLP/11670/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Purshotham Vs The State of Telangana	SHARAT CHANDRA A	PUBLIC PROSECUTOR	WARANGAL
292	CRLP/11674/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/11200/2026	POTLAPALLY SAI PRASAD GOUD Vs THE STATE OF TELANGANA	PALLY VINOD KUMAR REDDY	PUBLIC PROSECUTOR	HYDERABAD
293	CRLP/11200/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	POTLAPALLY SAI PRASAD GOUD, Vs THE STATE OF TELANGANA,	PALLY VINOD KUMAR REDDY	PUBLIC PROSECUTOR	HYDERABAD
294	CRLP/11677/2026 IA 1/2026(Stay Petition)	Botla Sailoo Vs The State of Telangana	KOTHAPALLI SAI SRI HARSHA	PUBLIC PROSECUTOR SRINIVAS RAO PACHWA (SC FOR GHMC) (R4)	MEDCHAL- MALKAJGIRI Memo Proof of Service CRLPUSR 2026/88385
295	CRLP/11683/2026 IA 2/2026(Stay Petition)	Vanguri Prashanth Kumar Vs The State of Telangana	M RATHAN SINGH	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI R2 VAKALAT FILED BY

296	CRLP/11697/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition)	KAVATI PAVAN KUMAR Vs The State of Telangana	M V S SAI SHARATH	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
297	CRLP/11798/2026 IA 1/2026(Stay Petition)	Syed Sohail Vs The State of Telangana	MACHARLA VAMSHI	PUBLIC PROSECUTOR	HYDERABAD
298	CRLP/11801/2026 IA 2/2026(Stay Petition)	Chembati Karthik Vs The State of Telangana	KADIRE AJITH REDDY	PUBLIC PROSECUTOR	HYDERABAD
299	CRLP/11862/2026 IA 1/2026(Stay Petition)	Imroz Ali Khan Vs The State of Telangana	MOHD AYUB KHAN	PUBLIC PROSECUTOR	HYDERABAD
300	CRLP/11871/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Amendment Petition)	Gaddala Triveni Vs The State of Telangana,	MEKALA RAHUL KUMAR	PUBLIC PROSECUTOR	MULUGU
301	CRLP/11872/2026 IA 2/2026(Stay Petition)	KOSANA SRINIVAS RAO Vs The State of Telangana	RAJASHEKAR THALLAPALLY	PUBLIC PROSECUTOR KOLUKURI AKHIL REDDY (R2)	MEDAK Memo Proof of Service CRLPUSR 2026/93679
302	CRLP/11879/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Vardhanapu Sharath Babu, Vs State of Telangana,	P N ARUN KUMAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
303	CRLP/11886/2026 IA 1/2026(Stay Petition)	Maturi Mounika, Vs The State of Telangana,	KRISHNA MARAGANI	PUBLIC PROSECUTOR	MULUGU
304	CRLP/11889/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Shaik Layaq @ Babloo Vs The State of Telangana	K VENUMADHAV	PUBLIC PROSECUTOR	NIZAMABAD
305	CRLP/11904/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Muvvaa Naresh Kumar Vs The State of Telangana	MAGHAM MALLIKARJUN REDDY	PUBLIC PROSECUTOR V JAGAN MOHAN REDDY (R2)	BHADRADRI KOTHAGUDE M Counter Affidavit CRLPUSR 2026/92460
306	CRLP/11947/2026 IA 2/2026(Stay Petition)	Vachewar Poojarani @ Nian Chowary Vs The State of Telangana	G RAJESH	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
307	CRLP/11954/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Chamala Shankar Vs The State of Telangana	C V SRINATH	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M MEMO CRLPUSR 2026/94363
308	CRLP/11958/2026 IA 1/2026(Dispense	Puram Yadi Reddy Vs	RAPOLU BHASKAR	PUBLIC PROSECUTOR TUPAKULA NIKHIL (R2)	RANGA REDDY

	with Petition) IA 2/2026(Direction Petition) IA 3/2026(Stay Petition)	The State of Telangana			
309	CRLP/11961/2026 IA 1/2026(Stay Petition)	V. Ramgopal Vs The State of Telangana	C M R VELU	PUBLIC PROSECUTOR	JANGAON MEMO CRLPUSR 2026/93606
310	CRLP/11962/2026 IA 2/2026(Stay Petition)	Syed Fazal Vs The State of Telangana,	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR	RANGA REDDY PROOF OF SERVICE NOT FILED TILL DATE 04/08/2026 MEMO CRLPUSR 2026/99280
311	CRLP/11969/2026 IA 1/2026(Stay Petition) CRLP/8754/2026	U. Subba Rao Vs The State of Telangana	GURMEET SINGH	PUBLIC PROSECUTOR	HYDERABAD
312	CRLP/8754/2026 IA 1/2026(Stay Petition)	U SUBBA RAO Vs THE STATE OF TELANGANA	GURMEET SINGH	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/67022
313	CRLP/11974/2026 IA 1/2026(Suspension Petition)	Sri. Ragula Bharat Kiran Kumar Vs The State of Telangana	JEERIPOTHULA SRINIVAS	PUBLIC PROSECUTOR M ACHUTA REDDY (R2)	MAHABUBNA GAR
314	CRLP/12016/2026 IA 1/2026(Stay Petition)	Sri Somisetty Naveen Kumar Vs The State of Telangana	NAGARAPU ANIL KUMAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
315	CRLP/12024/2026 IA 1/2026(Stay Petition)	Bala Vinay Santhosh, Vs The State of Telangana	P N DAYAKAR	PUBLIC PROSECUTOR P GIRI KRISHNA (R2)	MEDCHAL- MALKAJGIRI PROOF OF SERVICE NOT FILED TILL DATE 11/08/2026 MEMO CRLPUSR 2026/100396
316	CRLP/12045/2026 IA 1/2026(Stay Petition)	Sankineni Krishna Rao Vs The State of Telangana	N NAVEEN KUMAR	PUBLIC PROSECUTOR	SURYAPET
317	CRLP/12046/2026 IA 1/2026(Stay Petition)	Kandakatla Sudarshan Reddy Vs The State of Telangana	MEGHANA ADDLA SUNEEL	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
318	CRLP/12091/2026 IA 1/2026(Stay Petition)	Sri. Konda Babu Eethakota Vs The State of Telangana	S SURENDER REDDY	PUBLIC PROSECUTOR	WARANGAL
319	CRLP/12098/2026 IA 2/2026(Stay Petition)	Mallela Pullaiah Vs Jamalla Abbulu	P NAGENDRA REDDY	PUBLIC PROSECUTOR (R2)	SURYAPET
320	CRLP/12101/2026 IA 1/2026(Stay Petition) IA 2/2026(Implead Petition)	Sk. Aslamoddin alias Sonu Vs The State of Telangana	C RUTHWIK REDDY	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI
321	CRLP/12104/2026 IA 1/2026(Stay Petition)	Sri. Konda Babu Eethakota Vs	S SURENDER REDDY	PUBLIC PROSECUTOR	WARANGAL

	Petition)	The State of Telangana			
322	CRLP/12111/2026 IA 1/2026(Stay Petition)	Dasu Hari Kishan Vs The State of Telanana	AJAY KUMAR MADISETTY	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M MEMO CRLPUSR 2026/96045
323	CRLP/12137/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	KATRAGADDA RAMESH Vs THE STATE OF TELANGANA	P PRATAP	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/94722
324	CRLP/12193/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kaligineedi Sri Rama Vinod Baba Vs The State of Telangana,	SHAIKH MOHAMMED RIZWAN AKHTAR	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
325	CRLP/12227/2026 IA 1/2026(Stay Petition)	Kembai Mahesh Vs The State of Telangana	SANJEEV REDDY GILLELA	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI
326	CRLP/12238/2026 IA 1/2026(Stay Petition)	Ashish Kumar Ahuja Vs The State of Telangana	T BALA MOHAN REDDY	PUBLIC PROSECUTOR	HYDERABAD
327	CRLP/12250/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Koppula Ramesh Vs The State of Telangana	GUDI MADHUSUDHAN REDDY	PUBLIC PROSECUTOR	RANGA REDDY
328	CRLP/12270/2026 IA 2/2026(Stay Petition)	Pothula Vijay Kumar Vs The State of Telangana	GUNDLAPALLI V S S S SRUTHI	PUBLIC PROSECUTOR V. VENKATA SUBRAMANYAM (R2)	RANGA REDDY
329	CRLP/12444/2026 IA 1/2026(Suspension Petition)	Habeeb Mohammed Al Aidroos Vs The State of Telangana	KHALED BIN SAYEED	PUBLIC PROSECUTOR VIJAY KUMAR PANUGANTI (R2)	HYDERABAD
330	CRLP/12515/2026 IA 2/2026(Stay Petition)	Samir Maity, Vs The State of Telangana,	MUSTAFA BASITH	PUBLIC PROSECUTOR	HYDERABAD
331	CRLP/12575/2026 IA 1/2026(Direction Petition)	Chatla Nagabhushanam Chetla Bhushan Vs The State of Telangana	K VENUMADHAV	PUBLIC PROSECUTOR	ADILABAD Memo Proof of Service CRLPUSR 2026/98941
332	CRLP/12807/2026 IA 2/2026(Stay Petition)	Pallari Suresh Goud Vs The State of Telangana	VEERA BABU GANDU	PUBLIC PROSECUTOR	WANAPARTH Y
333	CRLP/12812/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mr. Mohammed Abdul Samad, Vs State of Telangana,	PAWAN KUMAR AGARWAL	PUBLIC PROSECUTOR	HYDERABAD
334	CRLP/12893/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition) IA 5/2026(Amendment Petition)	Mokhamatam Satish Kumar Vs The State of Telangana	TALLURI KRISHNA SANKYA	PUBLIC PROSECUTOR SANDHA SAI KIRAN SAGAR	RANGA REDDY

335	CRLP/13181/2026 IA 1/2026(Stay Petition)	Kata Naveen Kumar @ Naveen Kumar Vs State of Telangana	TARUN RAM AITHAM		KHAMMAM
336	CRLP/13244/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/13245/2026 CRLP/13246/2026 CRLP/13247/2026	Avva Sathya Venkateswar Rao @ Kotamraju Satya Sai Ram @ Sai Ram Vs The State of Telangana	JONNALAGADDA SRIKAR	PUBLIC PROSECUTOR	JOGULAMBA GADWAL
337	CRLP/13245/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	AVVA SATHYA VENKATESWAR RAO @ KOTAMRAJU SATYA SAI RAM @ SAI RAM Vs THE STATE OF TELANGANA	JONNALAGADDA SRIKAR	PUBLIC PROSECUTOR	NALGONDA
338	CRLP/13246/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	AVVA VENKATA SUBRAMANYESWARA SHARMA MANI SHARMA @ MANI SHANKAR Vs THE STATE OF TELANGANA	JONNALAGADDA SRIKAR	PUBLIC PROSECUTOR	JOGULAMBA GADWAL
339	CRLP/13247/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	AVVA VENKATA SUBRARNANYESWARA SHARMA @ MANI SHARMA @ MANI SHANKAR, Vs THE STATE OF TELANGANA,	JONNALAGADDA SRIKAR	PUBLIC PROSECUTOR	NALGONDA

ADMISSION.

340	CRLP/1616/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Chevva alias Chavva Bhaskar Vs The State of Telangana	K VENUMADHAV	PUBLIC PROSECUTOR	SANGAREDD Y
341	CRLP/9780/2026 IA 2/2026(Stay Petition)	Poola Vinay Kumar Vs The State of Telangana	Y KOTESWAR RAO	PUBLIC PROSECUTOR M RAJENDER REDDY (R2)	MEDCHAL- MALKAJGIRI Memo Proof of Service CRLPUSR 2026/82538
342	CRLP/10036/2026 IA 1/2026(Stay Petition)	Jevella Heerabhanu Singh Vs The State of Telangana,	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR	NALGONDA
343	CRLP/10336/2026 IA 1/2026(Stay Petition)	Paithara Saikumar Vs The State of Telangana	MALLA REDDY GADIPALLY	PUBLIC PROSECUTOR	SANGAREDD Y MEMO CRLPUSR 2026/96174
344	CRLP/10459/2026 IA 1/2026(Stay Petition)	Sri. Kosoju Bhanu Prakash Vs The State of Telangana	JULURI ANJANEYULU	PUBLIC PROSECUTOR	HYDERABAD
345	CRLP/10704/2026 IA 1/2026(Stay Petition)	Sawood Bin Rizwan Vs The State of Telangana	MOHD ISLAMUDDIN ANSARI	PUBLIC PROSECUTOR	RANGA REDDY
346	CRLP/11229/2026 IA 2/2026(Stay Petition)	Regula Ramana Vs State of Telangana	K DURGA PRASAD	PUBLIC PROSECUTOR	HYDERABAD
347	CRLP/11244/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sri Ravikanth Aluvala, Vs State of Telangana,	S NAGESH REDDY	PUBLIC PROSECUTOR	HYDERABAD

348	CRLP/11700/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sunke Mahesh Vs The State of Telangana,	MADAS BHARATH CHANDRA	PUBLIC PROSECUTOR	JAYASHANKA R BHUPALPALL Y
349	CRLP/11741/2026 IA 1/2026(Stay Petition)	Alle Swetha Vs The State of Telangana	A PRABHAKAR RAO	PUBLIC PROSECUTOR	JAGTIAL
350	CRLP/11809/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Pothula Karthik, Vs The State of Telangana	SUDARSHAN MALUGARI	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
351	CRLP/11842/2026 IA 1/2026(Stay Petition)	Mr.Peddododdi Jaipal Vs The State of Telangana,	KURITI BHASKARA RAO	PUBLIC PROSECUTOR	SANGAREDD Y
352	CRLP/11875/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	SMT. KODALI PRASANNA LAKSHMI Vs STATE OF TELANGANA	RAJASHEKAR THALLAPALLY	PUBLIC PROSECUTOR	HYDERABAD
353	CRLP/11932/2026 IA 2/2026(Stay Petition)	P. Durga Rao Vs The State of Telangana	I V RADHAKRISHNA MURTHY	PUBLIC PROSECUTOR	RANGA REDDY
354	CRLP/11950/2026 IA 2/2026(Stay Petition)	P. Durga Rao Vs The State of Telangana	I V RADHAKRISHNA MURTHY	PUBLIC PROSECUTOR	RANGA REDDY
355	CRLP/12019/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/11630/2026	Komitla Venumadhav Vs State of Telangana	YOGESH KUMAR HEROOR	PUBLIC PROSECUTOR VINOD KUMAR KETHEPALLY (R2)	RANGA REDDY
356	CRLP/11630/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	PAGADALA SANDEEP Vs STATE OF TELANGANA,	YOGESH KUMAR HEROOR	PUBLIC PROSECUTOR VINOD KUMAR KETHEPALLY (R2)	RANGA REDDY
357	CRLP/12162/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Koduri Meena Kumari Vs The State of Telangana	B MURAHARI .. TMP	PUBLIC PROSECUTOR	HYDERABAD
358	CRLP/12187/2026 IA 2/2026(Stay Petition)	Pulya Venkata Surya Kanaka Ramachandra Sastry Vs The State of Telangana	THOOM SRINIVAS	PUBLIC PROSECUTOR PARAVASTU KRISHNA (R2)	RANGA REDDY
359	CRLP/12237/2026 IA 1/2026(Stay Petition)	Gogula Saidulu Vs THE STATE OF TELANGANA	BVSS BALAKRISHNA RANJIT	PUBLIC PROSECUTOR	HYDERABAD
360	CRLP/12384/2026 IA 1/2026(Stay Petition)	Syed Muzafar Ahammad Vs The State of Telangana	M M ALI	PUBLIC PROSECUTOR	HYDERABAD
361	CRLP/12387/2026 IA 2/2026(Stay Petition)	Sheikh Sharukh Baba Vs The State of Telangana	M V VENU	PUBLIC PROSECUTOR KAMIDI AKHIL REDDY (R2)	HYDERABAD
362	CRLP/12473/2026 IA 2/2026(Stay Petition)	Racharla Subhadra Vs The State of Telangana	ANUGANTI PRANEETH	PUBLIC PROSECUTOR P ACHUT RAMA SHASTRY (R2)	NIZAMABAD Memo Proof of Service CRLPUSR 2026/102700 Memo Proof of Service

363	CRLP/12495/2026 IA 1/2026(Stay Petition)	Mr. Mohammed Abdul Salman @ Rishi Vs The State of Telangana	MIR MUKARRAM ALI	PUBLIC PROSECUTOR	RANGA REDDY
364	CRLP/12538/2026 IA 1/2026(Stay Petition)	Vuppala Venkat Nagaraj, Vs State of Telangana,	P VINEEL KUMAR	PUBLIC PROSECUTOR	HYDERABAD
365	CRLP/12707/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Direction Petition)	Chilakapati Hussain, Vs The State of Telangana	V SHYAM SUNDER MURTHI	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	WARANGAL
366	CRLP/12927/2026 IA 1/2026(Stay Petition) CRLP/12928/2026	Bhavani Prasad Alugolu Vs The State of Telangana	D SUGUNA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
367	CRLP/12928/2026 IA 1/2026(Stay Petition)	VALLAMSETLA VENKATARAMANA Vs THE STATE OF TELANGANA	D SUGUNA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
368	CRLP/12976/2026 IA 1/2026(Stay Petition)	GODISELA SANTHOSH, Vs The State of Telangana	PUDOTA SRI HARSHITH	PUBLIC PROSECUTOR	RAJANNA SIRCILLA
369	CRLP/12982/2026 IA 1/2026(Stay Petition)	Pathuri Yadagiri Goud Vs State of Telangana	K DURGA PRASAD	PUBLIC PROSECUTOR	NIZAMABAD
370	CRLP/13042/2026 IA 2/2026(Stay Petition)	Bomma Ramesh Vs The State of Telangana	SABAVAT KRISHNA	PUBLIC PROSECUTOR	RANGA REDDY
371	CRLP/13054/2026 IA 2/2026(Stay Petition)	Mohammad Qhais Nizami @ Mohammed Kais Vs The State of Telangana	T RAHUL	PUBLIC PROSECUTOR	JAGTIAL
372	CRLP/13110/2026 IA 2/2026(Stay Petition)	Chaganti Prabhakar, Vs The State of Telangana	PULIGANTI SURESH	PUBLIC PROSECUTOR	RANGA REDDY
373	CRLP/13162/2026 IA 2/2026(Suspension Petition)	Shree Vaasu ,Goudhaam,seva Trust Goshala Vs The State of Telangana,	GUNDLAPALLI V S S S SRUTHI	PUBLIC PROSECUTOR RAMCHARANLAL H.B (R2)	MEDAK PROOF OF SERVICE NOT FILED TILL DATE 24/08/2026
374	CRLP/13366/2026 IA 1/2026(Stay Petition)	Farooq Hussain Vs The State of Telangana	HINA MALHOTRA	PUBLIC PROSECUTOR	HYDERABAD
375	CRLP/13393/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Vislavath Dharma Vs The State of Telangana	MOHAMMAD IMTIYAZ PASHA	PUBLIC PROSECUTOR	RANGA REDDY
376	CRLP/13395/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Yasa Rajamalliah Vs The State of Telangana	GUNDARAM MANOJ GOUD	PUBLIC PROSECUTOR	KAMAREDDY
377	CRLP/13445/2026 IA 1/2026(Stay Petition)	PRAMOD KUMAR INDARAPU, Vs The State of Telangana,	SAINI ARAVIND	PUBLIC PROSECUTOR	PEDDAPALLI

COURT NO. 30

THE HONOURABLE SRI JUSTICE J SREENIVAS RAO

To be heard on Tuesday the 25th day of August 2026(AFTER ADJOURNED MOTION LIST)

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR BEING MENTIONED</u>					
378	CRLP/9377/2026 IA 1/2026(Direction Petition)	Mr. B. Rajesh Reddy, Vs The State of Telangana,	ANURADHA CHERUKURI	PUBLIC PROSECUTOR R JANAKI RAM (R2)	HYDERABAD
379	CRLP/11212/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(For Being Mentioned)	Maraboina Ramesh Vs The State of Telangana through S.H.O	ISHA MEHRA	PUBLIC PROSECUTOR	WARANGAL
380	CRLP/13434/2026 IA 1/2026(Direction Petition) IA 2/2026(For Being Mentioned)	Smt. Pogadadanda Revathi Vs The State of Telangana	KARAM CHENDU KOMIREDDY	PUBLIC PROSECUTOR	HYDERABAD
<u>FOR EXTENSION OF TIME</u>					
381	CRLP/9549/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Extension Petition)	Pudari Satyanarayana Goud, Vs The State of Telangana	B SUNITHA	PUBLIC PROSECUTOR	PEDDAPALLI
<u>FOR ORDERS OF COURT</u>					
382	CRLP/7275/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	B. Rama Rao, Vs The State of Telangana,	T SURYA SATISH	PUBLIC PROSECUTOR	HYDERABAD
<u>FOR COMPROMISE (AT 2.15 PM)</u>					
383	CRLRC/56/2021 IA 3/2021(Permission Petition) IA 1/2025(Permission Petition) IA 2/2025(Compromise Petition)	Guvvala Syam Kumar Vs Vazrala Rajini Kumari and another	G V RAMANA MURTHY	P BALA NARESH PUBLIC PROSECUTOR (R2) E R SAVITHRI	RANGA REDDY COUNTER AFFIDAVIT FILED USR 82477/2021. MEMO FILED USR 110611/2024. R1-VAKALAT FILED VIDE USR NO.96869/202 6 BY P BALA NARESH MEMO FILED USR 10830/2026. MEMO FILED VIDE USR NO. 19677/2026. VAKALATH FILED ON BEHALF OF RESPONDEN T NO.1 VIDE USR NO. 79707/2025.

384	CRLRC/311/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Suspension Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	K. Shiva Kumar Vs The State of Telengana	VSRMV PRASAD SANAKA	PUBLIC PROSECUTOR A TULSI RAJ GOKUL A TULSI RAJ GOKUL (R1)	HYDERABAD
385	CRLRC/328/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Suspension Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	K.Lakshmi Vs The State of Telengana	VSRMV PRASAD SANAKA	PUBLIC PROSECUTOR A TULSI RAJ GOKUL (R2) A TULSI RAJ GOKUL A TULSI RAJ GOKUL (R1)	HYDERABAD
386	CRLP/1691/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	N. Raveendranadha Reddy Vs The State of Telangana	CHALLA APOORVA REDDY	PUBLIC PROSECUTOR C SHARAN REDDY C SHARAN REDDY (R2)	VIKARABAD COUNTER AFFIDAVIT FILED USR 19017/2026 RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
387	CRLP/3782/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Latike Vijaya Deepika, Vs The State of Telangana,	P V INDRASENA RAO	PUBLIC PROSECUTOR MUJTABA AHMED MUJTABA AHMED (R2)	MEDCHAL- MALKAJGIRI RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
388	CRLP/4183/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Bolagani Andalu A2 Vs The State of Telangana,	E SRINIVASA REDDY	PUBLIC PROSECUTOR MEKALA GOUTHAM KUMAR	WARANGAL RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
389	CRLP/6526/2026 IA 1/2026(Permission Petition) IA 2/2026(Compromise Petition)	Rathod Shankar Vs The State of Telangana	L HARISH	PUBLIC PROSECUTOR PRAVEEN KUMAR CHALLA	KAMAREDDY
390	CRLP/7702/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Nalluri Srinivas @ Srinivasa Rao Vs The State of telangana	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR MUTHYALA VENKATESH GUNA (R2)	MEDCHAL- MALKAJGIRI Additional Affidavit CRLPUSR 2026/85668
391	CRLP/9574/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Ahmed Ali Khan @ Ashraf @ Ashu, Vs The State of Telangana,	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR KHALED BIN SAYEED (R2) KHALED BIN SAYEED	HYDERABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE

392	CRLP/9583/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Poleboina Narsimha Vs The State of Telangana,	CHALAKANI VENKAT YADAV	PUBLIC PROSECUTOR RAJABOINA URMILA YADAV RAJABOINA URMILA YADAV (R2)	YADADRI BHUVANAGIRI RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
393	CRLP/10358/2026 IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Mohammed Abdul Raheem Khan, Vs The State of Telangana	MANOJ KUMAR AKULA	PUBLIC PROSECUTOR RAVI KUMAR B (R2) RAVI KUMAR B	HYDERABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
394	CRLP/10614/2026 IA 1/2026(Dispense with Petition) IA 4/2026(Permission Petition) IA 5/2026(Compromise Petition)	Mr.Kalukuntla Anjaneyulu Vs The State of Telangana	PATHURI SRIKAR REDDY	PUBLIC PROSECUTOR REKULAPALLY VENKATESH REDDY REKULAPALLY VENKATESH REDDY (R2)	HYDERABAD
395	CRLP/10973/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition) IA 5/2026(Amendment Petition)	Awais Amer Al Kaserie @ Osasie Vs The State of Telangana	MD FASIUDDIN	PUBLIC PROSECUTOR MOHD RIZWAN	HYDERABAD Additional Material Paper CRLPUSR 2026/82294
396	CRLP/11263/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Chukka Ashok alias ashok kumar Vs The State of Telangana	BONDEMPALLY RAMULU	PUBLIC PROSECUTOR VARTHYA VINOD VARTHYA VINOD (R3)	MEDCHAL - MALKAJGIRI Affidavit CRLPUSR 2026/88354 RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
397	CRLP/11771/2026 IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Danda Sai Kiran Reddy Vs The State of Telangana,	N SUNIL BABU	PUBLIC PROSECUTOR KURAKULA SHRAVAN KUMAR (R2) KURAKULA SHRAVAN KUMAR	HYDERABAD Additional Affidavit CRLPUSR 2026/92437 Additional Affidavit CRLPUSR 2026/92445 RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
398	CRLP/11803/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition) IA 4/2026(Extension Petition)	Sri Sheetesh Vij, Vs The State of Tealangana,	G BALESH	PUBLIC PROSECUTOR SINGIREDDI SRIDHAR SINGIREDDI SRIDHAR (R2)	HYDERABAD MEMO CRLPUSR 2026/91784 RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE

399	CRLP/12183/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Banoth Sandeep Vs The State of Telangana	SRIKRISHNA KUYYA	PUBLIC PROSECUTOR GUNDLAPALLY SHIRISHA (R2) GUNDLAPALLY SHIRISHA	RANGA REDDY RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
400	CRLP/12260/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Mr. VND MALLIKARJUNA RAO Vs The State of Telangana	K SUNIL CHOWDARY	PUBLIC PROSECUTOR CHALASANI DEEPTHI (R2) CHALASANI DEEPTHI	NAGARKURN OOL RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
401	CRLP/12286/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Jatavath Sai Shakru Nayak Sai Vs The State of Telangana	S RAMA MOHAN RAO	PUBLIC PROSECUTOR MADAP ROHIT MADAP ROHIT (R2)	HYDERABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
402	CRLP/12355/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Chandan Kumar Vs The State of Telangana	REDDAMAINA THIRUPATHI	PUBLIC PROSECUTOR MOHAMMAD FAYAZ	WARANGAL
403	CRLP/12472/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Mr. Udaya Bhanu Sidda Vs The state of Telangana,	K S N MURTHY	PUBLIC PROSECUTOR K VASANTH RAO (R2) K VASANTH RAO	HYDERABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
404	CRLP/12673/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	SULTAN KHAN Vs The State of Telangana	AMER BIN ALI QARMOSHI	PUBLIC PROSECUTOR SHAIK ABDUL AZIZ BIN MOHAMMED BAWAZEER SHAIK ABDUL AZIZ BIN MOHAMMED BAWAZEER (R2)	HYDERABAD Affidavit CRLPUSR 2026/96463 MEMO CRLPUSR 2026/96462 RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
405	CRLP/12675/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Bolagani Mahesh Vs The State of Telangana,	E SRINIVASA REDDY	PUBLIC PROSECUTOR MEKALA GOUTHAM KUMAR (R2) MEKALA GOUTHAM KUMAR	WARANGAL RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
406	CRLP/12760/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Mr RALLAPALLI RAGHU KIRAN Vs STATE OF TELANGANA	M/S RAGHAVULU DEVALLA LEGAL NEXUS LLP	PUBLIC PROSECUTOR JAMI MADHAVI JAMI MADHAVI (R2)	MEDCHAL- MALKAJGIRI RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE

407	CRLP/12791/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Praveen Kumar Mailaram Vs The State of Telangana,	LATTUPALLY ANAND	PUBLIC PROSECUTOR PERUMANDLA KALPANA (R2) PERUMANDLA KALPANA	HYDERABAD Additional Affidavit CRLPUSR 2026/96533 RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
408	CRLP/12845/2026 IA 2/2026(Stay Petition) IA 3/2026(Compromise Petition)	Kishore Vyas Vs The State of Telangana	SNEHA	PUBLIC PROSECUTOR C H JAYAKRISHNA (R2) C H JAYAKRISHNA	HYDERABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
409	CRLP/12867/2026 IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Pichyala Nagireddy Vs The State of Telagana	VENKATAIAH EDIGA	PUBLIC PROSECUTOR T LAKSHMI NARAYANA (R2) T LAKSHMI NARAYANA	MEDCHAL- MALKAJGIRI RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
410	CRLP/12885/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Smt. EegaSoumya Vs The State of Telangana,	NIKHIL R CHAINANI	PUBLIC PROSECUTOR B RAVEENDRA BABU (R2) B RAVEENDRA BABU	HYDERABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
411	CRLP/12888/2026 IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Bonagiri Sai Srinivas Vs The State of Telangana	A MUKUND RAJ GOKUL	PUBLIC PROSECUTOR NANDI DWARAKESH DRAVID (R2) NANDI DWARAKESH DRAVID	ADILABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
412	CRLP/12912/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Vannala Aravind Vs The State of Telangana,	B RAVEENDRA BABU	PUBLIC PROSECUTOR NIKHIL R CHAINANI (R2)	HYDERABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
413	CRLP/12919/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Balraj Arra Vs The State of Telangana	ANDHE PARTHA SARATHI	G BANDAIAH (R2)	NAGARKURN OOL RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
414	CRLP/12932/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Vannala Aravind Vs The State of Telangana	B RAVEENDRA BABU	PUBLIC PROSECUTOR NIKHIL R CHAINANI NIKHIL R CHAINANI (R2)	RANGA REDDY RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE

415	CRLP/12968/2026 IA 1/2026(Permission Petition) IA 2/2026(Compromise Petition)	Mekala Kamalakar Vs The State of Telangana	K V RAMAN	PUBLIC PROSECUTOR T SURYA SATISH T SURYA SATISH (R2)	RAJANNA SIRCILLA RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
416	CRLP/12973/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Thappetla Venkateshwarlu Vs The State of Telangana	G RAVI CHANDRA SEKHAR	PUBLIC PROSECUTOR S KRISHNA SHARMA (R2) S KRISHNA SHARMA	MAHABUBAB AD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
417	CRLP/12985/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition) CRLP/12986/2026 CRLP/12987/2026	Vannala Aravind Vs The State of Telangana	B RAVEENDRA BABU	PUBLIC PROSECUTOR NIKHIL R CHAINANI NIKHIL R CHAINANI (R2)	HYDERABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
418	CRLP/12986/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	ATHLURI RAMA CHAITANYA Vs THE STATE OF TELANGANA	B RAVEENDRA BABU	PUBLIC PROSECUTOR NIKHIL R CHAINANI	HYDERABAD
419	CRLP/12987/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	VATINALA ARAVIND Vs THE STATE OF TELANGANA,	B RAVEENDRA BABU	PUBLIC PROSECUTOR NIKHIL R CHAINANI	HYDERABAD
420	CRLP/12992/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Kothalavada Maruthi @ K. Maruthi Patel Vs The State of Telangana	G ESWARAI AH	PUBLIC PROSECUTOR BANAVATH NAGESHWAR RAO BANAVATH NAGESHWAR RAO (R2)	HYDERABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
421	CRLP/12998/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Smt. Eega Soumya Vs The State of Telangana	NIKHIL R CHAINANI	PUBLIC PROSECUTOR B RAVEENDRA BABU (R2) B RAVEENDRA BABU	HANUMAKON DA RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
422	CRLP/13006/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Kanaka Durga Vs The state of Telangana,	K S N MURTHY	PUBLIC PROSECUTOR K VASANTH RAO (R2) K VASANTH RAO	HYDERABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE

423	CRLP/13030/2026 IA 1/2026(Permission Petition) IA 2/2026(Compromise Petition)	Aswan Azeemuddin, Vs The State of Telangana,	IRFAN KHAN	PUBLIC PROSECUTOR S MOHD ABDUL KAREEM KHAN (R2)	HYDERABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
424	CRLP/13127/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Gaddikoppula Phani Kumar Reddy alias Phani Kumar Vs The State of Telangana	BHARATH REDDY	PUBLIC PROSECUTOR RADHIKA PALLA	MEDCHAL- MALKAJGIRI
425	CRLP/13170/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Peddacheeti Naveen Vs The State of Telangana,	BALDEEP SINGH RAM SINGH	PUBLIC PROSECUTOR VENKAT RATHNAM THANNEERU (R2) VENKAT RATHNAM THANNEERU	RANGA REDDY RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
426	CRLP/13189/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Junnuri Suresh Vs The State of Telangana	THOOM SRINIVAS	PUBLIC PROSECUTOR K. RAJASHEKAR (R2) K. RAJASHEKAR	HYDERABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
427	CRLP/13194/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Dara Bhasker Vs The State of Telangana	G BANDAIAH	PUBLIC PROSECUTOR ANDHE PARTHA SARATHI (R2) ANDHE PARTHA SARATHI	MAHABUBNA GAR RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
428	CRLP/13210/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Kolagatla Priyanka Reddy @ Kolagatla Priyanka Vs The State of Telangana	T VASANTHA RAO	PUBLIC PROSECUTOR KRISHNA KISHORE KOVVURI (R2) KRISHNA KISHORE KOVVURI	BHADRADRI KOTHAGUDE M RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
429	CRLP/13279/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Mohd. Mujaheed Vs The State of Telangana	MOHAMMAD ADNAN	PUBLIC PROSECUTOR SHAIK ABDUL KHADER SHAIK ABDUL KHADER (R2)	HYDERABAD MEMO CRLPUSR 2026/100800 Better Affidavit CRLPUSR 2026/101321 RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
430	CRLP/13295/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	E. Durgesh, Vs The State of Telangana,	S K SUBHAN JAVEED	PUBLIC PROSECUTOR M A IMRAN SHAAHID (R2)	HYDERABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE

431	CRLP/13321/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Edigi Satyanarayana Goud Vs The State of Telangana	MOHD ISLAMUDDIN ANSARI	PUBLIC PROSECUTOR T KRISHNA KUMAR (R2) T KRISHNA KUMAR	HYDERABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
432	CRLP/13351/2026 IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition) IA 4/2026(Permission Petition)	Durga Prasad Bhyrisetty, @ byrisetti Durga Prasad Vs The State of Telangana,	M/S ELITE LEX LLP	PUBLIC PROSECUTOR A SANJAY A SANJAY (R2)	HYDERABAD RESPECTED SIR HCLSC REPORT RECEIVED AND PUTUP IN BUNDLE
433	CRLP/13655/2026 IA 2/2026(Stay Petition) IA 4/2026(Permission Petition) IA 5/2026(Compromise Petition) CRLP/8576/2026 CRLP/8588/2026 CRLP/13634/2026	Vinay Kumar Renukuntla Vs The State of Telangana	J V RAMANA MURTHY	PUBLIC PROSECUTOR MALLELA SUCHITRA	RANGA REDDY
434	CRLP/8576/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	RENUKUNTLA RAKESH KUMAR, Vs THE STATE OF TELANGANA,	J V RAMANA MURTHY	PUBLIC PROSECUTOR YEMMIGANUR SOMA SRINATH REDDY	RANGA REDDY
435	CRLP/8588/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	RENUKUNTLA RAKESH KUMAR, Vs THE STATE OF TELANGANA,	J V RAMANA MURTHY	PUBLIC PROSECUTOR YEMMIGANUR SOMA SRINATH REDDY	RANGA REDDY
436	CRLP/13634/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	USHA RANI RENUKUNTLA Vs THE STATE OF TELANGANA,	J V RAMANA MURTHY	PUBLIC PROSECUTOR YEMMIGANUR SOMA SRINATH REDDY	RANGA REDDY

FOR EXTENSION OF INTERIM ORDER (AT 2.15 PM)

437	CRLP/3119/2026 IA 2/2026(Stay Petition) IA 3/2026(Vacate Stay Petition) CRLP/1095/2026	Syed Salahuddin Ahmed Vs The State of Telangana	M A MUJEEB	PUBLIC PROSECUTOR GUDURU RITHIKA REDDY (R2) GUDURU RITHIKA REDDY	HYDERABAD COUNTER AFFIDAVIT FILED USR 32861/2026.
438	CRLP/1095/2026 IA 2/2026(Stay Petition)	AFSHAN JABEEN Vs THE STATE OF TELANGANA	M A MUJEEB	PUBLIC PROSECUTOR GUDURU RITHIKA REDDY (R2)	HYDERABAD MEMO FILED USR 18918/2026 counter filed usr 37370/26

439	CRLP/7115/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	Mandla Mahesh Vs State of Telangana	MADDELA RAVINDER	PUBLIC PROSECUTOR	HYDERABAD
440	CRLP/9129/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100769
441	CRLP/9131/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100785
442	CRLP/9132/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100782
443	CRLP/9133/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100757
444	CRLP/9134/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100775
445	CRLP/9135/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100776
446	CRLP/9136/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100768
447	CRLP/9137/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100783
448	CRLP/9138/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100772
449	CRLP/9139/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100774
450	CRLP/9140/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100773
451	CRLP/9141/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100771

452	CRLP/9142/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100784
453	CRLP/9143/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100762
454	CRLP/9144/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100761
455	CRLP/9145/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri Sanjay Kumar Dugar Vs The State of Telangana	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100780
456	CRLP/9146/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO FILED USR 100759/26
457	CRLP/9147/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100764
458	CRLP/9149/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO FILEF USR 100758/26
459	CRLP/9150/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100770
460	CRLP/9151/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100766
461	CRLP/9152/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Sri. Sanjay Kumar Dugar, Vs The State of Telangana,	RAHUL KANDHARKAR	PUBLIC PROSECUTOR CH SIDDHARTHA SARMA CH SIDDHARTHA SARMA (R2)	HYDERABAD MEMO CRLPUSR 2026/100777
462	CRLP/9197/2026 IA 1/2026(Stay Petition)	P. Ashok Kumar, Vs The State of Telangana	KEYUR AKKIRAJU	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI Memo Proof of Service CRLPUSR 2026/82192
463	CRLP/9405/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Prem Kumar Karla Vs The State of Telangana,	VEROSE SANJANA	PUBLIC PROSECUTOR	SURYAPET
464	CRLP/9431/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kamsani Laxman @ Laxmaiah Kanchani, Vs The State of Telangana,	THOOM SRINIVAS	PUBLIC PROSECUTOR RAPOLU BHASKAR (R2)	NALGONDA Memo Proof of Service CRLPUSR 2026/75823

465	CRLP/10114/2026 IA 2/2026(Stay Petition)	M/s. Adhishankara Infra, Vs State of Telangana,	DANDINA RAGHUNANDANA RAO	PUBLIC PROSECUTOR LINGAM DIVAKARA RAO (R2)	HYDERABAD Memo Proof of Service CRLPUSR 2026/91703
466	CRLP/10139/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	M/s. Adhishankara Infra, Vs State of Telangana,	DANDINA RAGHUNANDANA RAO	PUBLIC PROSECUTOR LINGAM DIVAKARA RAO (R2)	HYDERABAD Memo Proof of Service CRLPUSR 2026/91706
467	CRLP/10181/2026 IA 2/2026(Stay Petition)	Kattula Leela Krishna Vs The State of Telangana	KALLA RAMA KRISHNA MADHAVA	PUBLIC PROSECUTOR	RANGA REDDY
468	CRLP/10200/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Extension Petition)	Kurva Sathaiah Vs State of Telangana	N PURUSHOTHAM REDDY	PUBLIC PROSECUTOR P VARUN REDDY (R2)	VIKARABAD Memo Proof of Service CRLPUSR 2026/78894 Counter Affidavit CRLPUSR 2026/102077
469	CRLP/10721/2026 IA 2/2026(Stay Petition) IA 3/2026(For Being Mentioned) IA 4/2026(Vacate Stay Petition)	Ritesh Sawant Vs The State of Telangana	V V S N RAJU	PUBLIC PROSECUTOR SEETA RAMAIAH TENNETI (R2) SEETA RAMAIAH TENNETI	BHADRADRI KOTHAGUDE M Memo Proof of Service CRLPUSR 2026/104581
470	CRLP/10855/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Extension Petition)	Ganesh Rao Korukonda Vs The State of Telangana	P SRI RAM	PUBLIC PROSECUTOR VANGIPURAM SAIVAMSHI (R2)	HYDERABAD Memo Proof of Service CRLPUSR 2026/86316 Memo Proof of Service CRLPUSR 2026/96545
471	CRLP/10976/2026 IA 2/2026(Stay Petition) IA 3/2026(Vacate Stay Petition)	Mr. Anireddy Anil Reddy Vs The State of Telangana	TARUN G. REDDY	PUBLIC PROSECUTOR NANCHARLA MURALI (R2) NANCHARLA MURALI	RANGA REDDY Memo Proof of Service CRLPUSR 2026/95717 Counter Affidavit CRLPUSR 2026/101407
472	CRLP/11057/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kodidala Pedda Venkata Subbaiah Vs The State of Telangana	K CHAITANYA	PUBLIC PROSECUTOR	RANGA REDDY MEMO CRLPUSR 2026/89293
473	CRLP/12000/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Extension Petition)	M/s. Kridhya Infra Limited Vs The State of Telangana	E VENKATA SIDDHARTHA	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
474	CRLP/12027/2026 IA 2/2026(Stay Petition)	Syed Sattar Hussain Vs The State of Telangana	S SRIDHAR	PUBLIC PROSECUTOR	RANGA REDDY PROOF OF SERVICE NOT FILED TILL DATE 21/08/2026

475	CRLP/12602/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Extension Petition)	K. Ramesh Babu Vs State of Telangana	KALPANA EKBOTE	PUBLIC PROSECUTOR T S ANIRUDH REDDY (R3)	HYDERABAD
476	CRLP/12755/2026 IA 1/2026(Stay Petition)	N. Nageswara Rao, Vs Deputy Inspector General Of Police CBI,	M/S BHARADWAJ ASSOCIATES	SRINIVAS KAPATIA (SPCL PP FOR CBI)	HYDERABAD Counter Affidavit CRLPUSR 2026/99457

ADMISSION.

477	CRLP/263/2026 IA 2/2026(Stay Petition)	Boella Venkataiah, Vs The State of Telangana,	SANJEEVA REDDY GARLAPATI	PUBLIC PROSECUTOR	HYDERABAD MEMO PROOF OF SERVICE FILED USR 16864/2026
478	CRLP/395/2026 IA 2/2026(Stay Petition)	Smt. Pasha Begum Vs The State of Telangana	KHAJA MOINUDDIN	PUBLIC PROSECUTOR MD AZEEMUDDIN (R2)	HYDERABAD MEMO FILED USR 11653/2026
479	CRLP/677/2026 IA 2/2026(Stay Petition)	Mohammed Jameeluddin Vs The State of Telangana	MIRZA MAHMOOD ALIBAIG	PUBLIC PROSECUTOR	HYDERABAD
480	CRLP/758/2026 IA 1/2026(Stay Petition)	Neelam Salomi, Vs The State of Telangana,	MALIPEDDI RAJA LAXMI	PUBLIC PROSECUTOR BAGLEKAR AKASH KUMAR (R2)	MEDCHAL- MALKAJGIRI MEMO PROOF OF SERVICE FILED USR 23671/2026 COUNTER FILED USR 57616/26
481	CRLP/1115/2026 IA 2/2026(Stay Petition)	J.Bhaskar, Vs The State of Telangana,	VEERA BABU GANDU	PUBLIC PROSECUTOR R VINOD REDDY (R2)	RANGA REDDY counter filed usr 36706/2026
482	CRLP/1244/2026 IA 2/2026(Stay Petition)	Chinthala Radhakrishna Vs The State of Telangana	KANUMURI KALYANI PAWAN KUMAR AGARWAL	PUBLIC PROSECUTOR PULLA RAO YELLANKI (R2)	KHAMMAM MEMO PROOF OF SERVICE FILED USR 26653/2026
483	CRLP/1677/2026 IA 1/2026(Stay Petition)	Mashetty Gopal Vs The Central Bureau of Investigation	PISHATI PRANAVA	T SRUJAN KUMAR REDDY (SPL PP FOR CBI)	HYDERABAD
484	CRLP/2052/2026 IA 2/2026(Stay Petition)	Modugu Srinivas Vs The State, CBI,	V R MACHAVARAM	T SRUJAN KUMAR REDDY	HYDERABAD COUNTER FILED USR 45537/26
485	CRLP/2911/2026 IA 2/2026(Stay Petition)	Banoth Mahesh, Vs The State of Telangana, through P.S. Burgamphad, Bhadradi Kothagudem District,	SHAIKH MOHAMMED RIZWAN AKHTAR	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M ADDITIONAL MATERIAL PAPERS FILED USR 32177/2026

486	CRLP/2921/2026 IA 1/2026(Stay Petition)	Budida Sathish Kumar Vs The State of Telangana	VEERA BABU GANDU	PUBLIC PROSECUTOR	NIZAMABAD Memo Proof of Service CRLPUSR 2026/64106
487	CRLP/3263/2026 IA 2/2026(Stay Petition)	Nehru Peddapudi, Vs The State of Telangana,	M V RAJA RAAM	PUBLIC PROSECUTOR PONNAM ASHOK GOUD (R2)	HYDERABAD PROOF OF SERVICE NOT FILED TILL DATE 24/03/2026. PROOF OF SERVICE FILED USR 44855/26
488	CRLP/4045/2026 IA 1/2026(Stay Petition)	Mandugula Bhushan, Vs The State of Telangana,	AKKAM ESHWAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI proof of service filed usr 41384/26
489	CRLP/4661/2026 IA 1/2026(Stay Petition)	Ankit Gupta Vs State of Telangana	D S V G NAGARAJU	PUBLIC PROSECUTOR S RAMA MOHAN RAO (R2)	RANGA REDDY MEMO CRLPUSR 2026/86566
490	CRLP/5134/2026 IA 2/2026(Stay Petition)	M/s. Srilakshmi Construction Vs The State of Telangana	P SRUJAN	PUBLIC PROSECUTOR GUDI SATYANARAYANA (R2)	HYDERABAD Memo Proof of Service CRLPUSR 2026/53934 Memo Proof of Service CRLPUSR 2026/53929
491	CRLP/5294/2026 IA 2/2026(Stay Petition)	Smt Koganti Anuradha Vs The State of Telangana	S NAGESH REDDY	PUBLIC PROSECUTOR G ASHOK REDDY (R2)	HYDERABAD proof of service filed usr 67757/2026
492	CRLP/5510/2026 IA 1/2026(Stay Petition)	Sri. Mohd Fakhruddin Awase, Vs The State of Telangana,	P VAMSHEEDHAR REDDY	PUBLIC PROSECUTOR	HYDERABAD MEMO PROOF OF SERVICE FILED USR 54982/2026
493	CRLP/6292/2026 IA 2/2026(Stay Petition)	Nomula Venkateshwarlu, Vs The State of Telangana	VEERA BABU GANDU	PUBLIC PROSECUTOR P NAGENDRA REDDY (R2)	SURYAPET PROOF OF SERVICE NOT FILED TILL DATE 01/07/2026
494	CRLP/6320/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Syed Abdul Raheem Vs The State of Telangana,	SHAHANA PARVEEN	PUBLIC PROSECUTOR	HYDERABAD Memo Proof of Service CRLPUSR 2026/94975

495	CRLP/6325/2026 IA 1/2026(Stay Petition)	Botla Srinu, Vs The State of Telangana,	A BHUVAN SUNDER REDDY	PUBLIC PROSECUTOR	RANGA REDDY PROOF OF SERVICE NOT FILED TILL DATE 01/07/2026 Memo Proof of Service CRLPUSR 2026/74096 2 Memo Proof of Service CRLPUSR 2026/74455
496	CRLP/6632/2026 IA 1/2026(Stay Petition)	Kotari Manjula, Vs The State of Telangana	M RAJESWARI	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI
497	CRLP/6670/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Srinivas Methuku, Vs The State of Telangana,	S NAGESH REDDY	PUBLIC PROSECUTOR K SUYODH REDDY (R2)	HYDERABAD
498	CRLP/6827/2026 IA 2/2026(Stay Petition)	Kannekanti Laxminarayana, Vs The State of Telangana	S GANESH	PUBLIC PROSECUTOR GURRAM VENKAT RAMANA (R2)	NALGONDA R2 VAKALATH FILED BY GURRAM VENKAT RAMANA
499	CRLP/6833/2026 IA 2/2026(Stay Petition)	Kannekanti Laxminarayana, Vs The State of Telangana,	S GANESH	PUBLIC PROSECUTOR GURRAM VENKAT RAMANA (R2)	NALGONDA
500	CRLP/7064/2026 IA 1/2026(Stay Petition)	Ajay Kumar, Vs The State of Telangana,	K. INDRAJA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
501	CRLP/7652/2026 IA 1/2026(Stay Petition) IA 2/2026(Dispense with Petition)	Nimmaturi Praneeth, Vs The State of Telangana	K W J BOSE	PUBLIC PROSECUTOR V VENKAT RAM NARSAIAH (R2)	HANUMAKON DA PROOF OF SERVICE NOT FILED TILL DATE 30/06/2026
502	CRLP/8050/2026 IA 1/2026(Stay Petition)	Ms. SHALIKA KUMBHAM Vs THE STATE OF TELANGANA	NAGA SRINIVAS RAO	PUBLIC PROSECUTOR K VENUMADHAV (R2)	MEDCHAL- MALKAJGIRI Memo Proof of Service CRLPUSR 2026/75826
503	CRLP/8274/2026 IA 1/2026(Stay Petition)	B Venkanna, Vs The State of Telangana,	L HARISH	PUBLIC PROSECUTOR	RANGA REDDY
504	CRLP/8598/2026 IA 2/2026(Stay Petition)	Musunuri Sowjanya, Vs The State of Telangana,	NARESH SUNKARA	PUBLIC PROSECUTOR B ARJUN (R2)	JAGTIAL
505	CRLP/9276/2026 IA 2/2026(Stay Petition)	U.Gyaneshwar, Vs The State of Telangana,	S NAGESH REDDY	PUBLIC PROSECUTOR C HARI PREETH (R2)	MEDCHAL- MALKAJGIRI
506	CRLP/9838/2026 IA 2/2026(Direction Petition)	Shri CA Venugopal Swami B Vs The State of Telangana,	Shri CA Venugopal Swami B(PARTY IN PERSON)	PUBLIC PROSECUTOR - (R2)	RANGA REDDY PROOF OF SERVICE NOT FILED TILL DATE 31/07/2026

507	CRLP/10088/2026 IA 2/2026(Stay Petition) IA 3/2026(Stay Petition)	Kale Surya Prakash Vs The State of Telangana		PUBLIC PROSECUTOR MOHAMMAD KHIYAR PASHA (R2)	RANGA REDDY PROOF OF SERVICE NOT FILED TILL DATE 31/07/2026
508	CRLP/10657/2026 IA 2/2026(Stay Petition)	AervaSrinivas Reddy Vs The State of Telangana	M RATHAN SINGH	PUBLIC PROSECUTOR SUBBA RAO VADREVU (R2)	HYDERABAD
509	CRLP/10731/2026 IA 1/2026(Stay Petition)	Rajaboina Krishna Yadav Vs The State of Telangana	M RATHAN SINGH	PUBLIC PROSECUTOR	HYDERABAD Memo Proof of Service CRLPUSR 2026/93109
510	CRLP/10767/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Purushottam Lal Goel Vs State of Telangana,	L RAM SINGH	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/87228
511	CRLP/10871/2026 IA 1/2026(Stay Petition)	Sri Sri. Neeraj Kumar, Vs The State of Telangana	JULURI ANJANEYULU	PUBLIC PROSECUTOR	HYDERABAD
512	CRLP/10875/2026 IA 2/2026(Stay Petition)	Mohammed Shoaib Ur Rahman Vs The State of Telangana,	SYED SHARFUDDIN AZHAR	PUBLIC PROSECUTOR G SINDHU (R2)	HYDERABAD Memo Proof of Service CRLPUSR 2026/96997
513	CRLP/11007/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	EdigotiNagesh Vs The State of Telangana	BHAVARAJU SAIVIKAS		MEDCHAL- MALKAJGIRI
514	CRLP/11627/2026 IA 2/2026(Stay Petition)	Madipalli Shiva Prasad, Vs The State of Telangana,	KRISHNA REDDY PUTTA	PUBLIC PROSECUTOR E SRIMANTH REDDY (R2)	HYDERABAD MEMO FILED USR 95113/2026
515	CRLP/11651/2026 IA 1/2026(Stay Petition)	G.S. Suresh Vs The State of Telangana	D S V G NAGARAJU	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/99845
516	CRLP/12855/2026	Raj Kumar Vemula, Vs State of Telangana,	Raj Kumar Vemula (PARTY IN PERSON)	PUBLIC PROSECUTOR	HYDERABAD
517	CRLP/13316/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Nancharla Murali Vs The State of Telangana,	VIJAY ASHRIT	PUBLIC PROSECUTOR SUBBA RAO VADREVU (R2)	KHAMMAM